



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7153/2022 FIXED	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, CO OP GA, ASSAM
<b>ADMISSION</b>				
2	WP(C)/8878/2019 FIXED	UNION OF INDIA AND 3 ORS. <b>Versus</b> BIJAY SINGH AND 12 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
3	<b>WITH</b> WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. <b>Versus</b> HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
4	WP(C)/231/2021 FIXED	DAIKHYA RANI KAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY
5	WA/308/2021 FIXED	SAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
6	<b>WITH</b> WA/274/2021	MD. FULCHAN ALI SK. <b>Versus</b> THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
7	<b>WITH</b> WA/287/2021	NOZRUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
8	<b>WITH</b> WA/288/2021	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
9	<b>WITH</b> WA/289/2021	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL

10	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
11	Mat.App./46/2022 FIXED	MONI RAJBONGSHI <b>Versus</b> BHUPEN RAJBONGSHI	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	MR. K BHATTACHARJEE MR P K KALITA
12	WA/100/2022 FIXED	MANDIRA DEBNATH <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR.A K RAY MR.I GOGOI MISS T DAS	SC, K A A C SC, HEALTH
13	WA/144/2022 FIXED, CAVT./56/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. <b>Versus</b> THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA MS. P BHUYAN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3802/2022 <b>in</b> WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. K KALITA	GA, ASSAM MR. K SINGHA
14	WA/268/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3161/2022 <b>in</b> WA/268/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
15	WA/269/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3286/2022 <b>in</b> WA/269/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
16	WA/270/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3162/2022 <b>in</b> WA/270/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
17	WA/271/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3169/2022 <b>in</b> WA/271/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
18	WA/272/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3163/2022 <b>in</b> WA/272/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OR2. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY

19	WA/319/2022 FIXED	BISHURAM CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS .	MR.S CHAUHAN MR. A R SHOME MR.P MAJUMDAR N ALAM	GA, ASSAM SC, PWD SC, REVENUE MR. N BORDOLOI
20	WA/321/2022 FIXED, WITH WP(C)/3231/2013 (D/O), CAVT./781/2022	NIJARA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. U K GOSWAMI MR. U K GOSWAMI	SC, SEC. EDU. MR.N N B CHOUDHURY FOR CAVEATOR
21	WA/344/2022 FIXED	BIKRAM JIT SAIKIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR	MR. K GOGOI DY.S.G.I.
22	WA/352/2022 FIXED	NO G/94167A EX-HAV/GD JAI SINGH (B) <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	ASSTT.S.G.I.
23	WA/356/2022 FIXED	NO. G/94115K EX-HAV./DG REBADHAR JOSHI. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A R TAHBILDAR	ASSTT.S.G.I.
24	WA/357/2022 FIXED	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> PRANAB KUMAR NATH B	MS. B SARMA	MR. P P DEKA MR. T DEURI
	<b>WITH</b> I.A.(Civil)/3349/2022 <b>in</b> WA/357/2022	THE UNION OF INDIA AND 5 ORS. <b>Versus</b> PRANAB KUMAR NATH B	MS. B SARMA	
25	WA/359/2022 FIXED	NO. G/94193F EX-HAV/GD SOHAN SINGH (F) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
26	WA/391/2022 CAVT. NO.14202/022, FIXED, CAVT./1426/2022	MAHMUD HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO	SC, P AND R.D. MR. B RAHMAN FOR CAVEATOR
27	WA/394/2022 FIXED	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		MR. A K BARUAH (r-1) MR. N MAHAJAN (r-1) MR A DAS (r-1)
	<b>WITH</b> I.A.(Civil)/3774/2022 <b>in</b> WA/394/2022	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		
28	WA/395/2022 CAVT. NO.14272/022, FIXED, CAVT./1427/2022	SIBARAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F K R AHMED M U BARBHUYAN	SC, P AND R.D. MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR FOR CAVEATOR
29	WP(C)/4100/2022 FIXED	M/S ASEAN AGENCIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. A GANGULY MR. A DHANUKA ASSTT.S.G.I.
30	WP(C)/6074/2022 FIXED	RANA KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY MS SIBANI BORA	MR. S S ROY ASSTT.S.G.I.
<b>ORDERS</b>				
31	WA/238/2016 FIXED	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA <b>Versus</b> STATE OF ASSAM and 6 ORS.	MS B CHAUDHURY MR.P K GOSWAMI MR. B P BORAH MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
32	WA/160/2019 FIXED	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE

33	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. <b>Versus</b> JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
	<b>WITH</b> I.A.(Civil)/1766/2021 <b>in</b> WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. <b>Versus</b> JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
34	Cont.Cas(C)/11/2022 FIXED	THE PRESIDENT, SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL <b>Versus</b> SANDHYA RANI DEVI AND 2 ORS	MR C GOSWAMI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
35	Mat.App./12/2022 FIXED	NIJARA KALITA DEKA <b>Versus</b> DINESH KALITA	MS. N M DEKA	MR. M K SARMA MR G DAS B KRISHNA
36	Mat.App./19/2022 CAVT. NO.04492/022, FIXED, WITH LCR	SARASWATI (PAUL) KARMAKAR <b>Versus</b> BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY MR B K KAR (r-1) MR. M DASGUPTA (r-1) MD S ALI (r-1) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1917/2022 <b>in</b> Mat.App./19/2022	SARASWATI (PAUL) KARMAKAR <b>Versus</b> BABUL CHANDRA KARMAKAR	ALHAJJ I UDDIN	MR. B CHAKRABORTY FOR CAVEATOR
37	Mat.App./39/2022 FIXED	SWATI GUPTA <b>Versus</b> DEO PRAKASH GUPTA	MR H S KALSI	MR. S ISLAM MR A HAWARI
38	WA/234/2022 CAVT. NO.08022/022, FIXED, CAVT./802/2022	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R ALI H A AHMED MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. N HAQUE (r-7 to 15) MR. A SARMA MD S HUSSAIN (R-7 TO 14) MR. S R BARBHUIYA (r-7 to 15) MR M HUSSAIN MR. M H SAIKIA FOR CAVEATOR
39	WA/245/2022 FIXED	DIPANJALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
40	WA/247/2022 FIXED	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
	<b>WITH</b> I.A.(Civil)/2707/2022 <b>in</b> WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD <b>Versus</b> KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
41	WA/257/2022 CAVT. NO.05502/022, FIXED, CAVT./550/2022	MANOJ KUMAR CHOUDHURY <b>Versus</b> HIMANGSHU KUMAR DAS AND 13 ORS.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	SC, APSC MR. D P BORAH (r-7) MR. A BHATTACHARJEE (r- 7) MR. P MAHANTA (r-13) MS. P SAHARIA (r-13) MR. R B GOHAIN D J CHAKMA (r-7) SC, TRANSPORT FOR CAVEATOR

42	WA/267/2022 FIXED	GITANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM
43	WA/325/2022 FIXED	SAHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. A	MR. S BANIK MR. S BANIK	GA, ASSAM MR. A RAHMAN (r-6)
44	WA/343/2022 FIXED	BIDHYA RATNA SINGHA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3813/2022 <b>in</b> WA/343/2022	ARUN ROY AND 3 ORS. <b>Versus</b> BIDHYA RATNA SINGHA AND 5 ORS.	MR. N H BARBHUIYA	SC, P AND R.D.
45	WA/350/2022 FIXED	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
	<b>WITH</b> I.A.(Civil)/3227/2022 <b>in</b> WA/350/2022	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, A I C T E SC, IITG DY.S.G.I. SC, U G C
	<b>WITH</b> I.A.(Civil)/3591/2022 <b>in</b> WA/350/2022	DIPANKAR DAS <b>Versus</b> SUNIRMAL BHATTACHARJEE AND 5 ORS.	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	SC, A I C T E MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. S K MEDHI SC, IITG SC, U G C
46	WA/378/2022 FIXED	MASUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> I.A.(Civil)/112/2023 <b>in</b> WA/378/2022	UTTAM SAIKIA AND 9 ORS. <b>Versus</b> MASUMA KHATUN AND 7 ORS.	MRS. R MOMTAZ (r-8 to 17) MR. M A LASKAR MR R HOQUE MR. S N KHANDAKAR	MR. N HOQUE GA, ASSAM GA, ASSAM
47	I.A.(Civil)/2375/2022 FIXED <b>in</b> WA/9390/2022	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR	MR. B CHAKRAVARTY	
	<b>WITH</b> WA/9390/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
	<b>WITH</b> I.A.(Civil)/9392/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
48	I.A.(Civil)/2926/2022 FIXED <b>in</b> WA/222/2022	NILAKSHI DEVI AND 59 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY

	<b>WITH</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1903/2022 <b>in</b> WA/222/2022	NILAKSHI DEVI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
49	<b>WITH</b> WA/186/2022	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS D BORGHAIN MS D BORGHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689)
	<b>WITH</b> I.A.(Civil)/1852/2022 <b>in</b> WA/186/2022	JAYANTA BARMAN AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/2569/2022 <b>in</b> WA/186/2022	DIBARUN SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 795 ORS	MR. A J SAIKIA MR. I CHOWDHURY SR ADV MR. B KAKATI MR. S BISWAKARMA MS G DAS MR G S BORO SK RAMZAN ALI MR T DAS R. CHAUHAN	GA, ASSAM MR. S Ali SC, EDU
50	<b>WITH</b> WA/215/2022	BANJIT BAISHYA AND 231 ORS. <b>Versus</b> DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU. MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH
51	<b>WITH</b> WA/283/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU
	<b>WITH</b> I.A.(Civil)/2103/2022 <b>in</b> WA/283/2022	NABANITA GOSWAMI AND 317 ORS <b>Versus</b> PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
52	I.A.(Civil)/3539/2022 FIXED <b>in</b> WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. <b>Versus</b> ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
	<b>WITH</b> WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. <b>Versus</b> ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3473/2022 <b>in</b> WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. <b>Versus</b> ASHIM CHAKRABORTY AND 15 ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY SC, FINANCE

53	I.A.(Civil)/86/2023 in WA/15046/2022  <b>WITH</b> WA/15046/2022 (Filing Number)	DOMON LONGMAILAI <b>Versus</b> THE STATE OF ASSAM ND 6 ORS.  DOMON LONGMAILAI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS (B)  <b>HEARING</b>	MR. B BARUAH MR S HUSSAIN MR. C BARUAH  MR. B BARUAH	SC, PWD SC, N C HILLS SC, FINANCE
54	WA/212/2020 PART-HEARD, FIXED	NIKHIL CHANDRA DAS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. R P SARMAH MS S P CHETRY	MR. B D GOSWAMI GA, AP
55	Mat.App./47/2017 CAVT. NO. 1085/2017 FIXED, WITH LCR  <b>WITH</b> I.A.(Civil)/2808/2017 in Mat.App./47/2017	DR MOHD MERAJ ALAM <b>Versus</b> MRS REHANA BEGUM and ANR  DR MOHD MERAJ ALAM <b>Versus</b> MRS REHANA BEGUM and ANR	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA  MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR  MR.R ALI FOR CAVEATOR
56	Mat.App./1/2020 FIXED, WITH LCR  <b>WITH</b> I.A.(Civil)/50/2020 in Mat.App./1/2020	SRI DEBA KANTA BORA <b>Versus</b> SMTI. BABITA KAKATI  SRI DEBA KANTA BORA <b>Versus</b> SMTI. BABITA KAKATI	MR K K MAHANTA SR ADV  MR K K MAHANTA MS N BEGUM MR B M DEKA MR. K M MAHANTA	MS R DUTTA BHUYAN LEGAL AID COUNSEL  MRS. R D BHUYAN
57	WA/61/2021 FIXED  <b>WITH</b> I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.  STATE OF SIKKIM AND 7 ORS. <b>Versus</b> YOGEN GHATANI AND 20 ORS.	GA, SIKKIM  GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR  S JOSHI FOR CAVEATOR
58	WA/300/2021 CAVT. NO.06602/021, FIXED, CAVT./660/2021  <b>WITH</b>	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
59	WP(C)/6562/2021  <b>WITH</b>	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
60	WP(C)/4333/2022	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI

61	WA/343/2021 FIXED, WITH REVIEW PET./5/2014 (D/O), WP(C)/5532/2010 (D/O), WP(C)/4462/2015 (D/O), WP(C)/5394/1999 (D/O), CR/2891/1998 (D/O)	KHANINDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MR. M KALITA MS. B PHOM	SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE
62	WA/65/2022 CAVT. NO.01332022,117800001382/022, FIXED, CAVT./138/2022, 133/2022	ASIAN ENERGY SERVICES LTD. AND ANR <b>Versus</b> OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/389/2022 <b>in</b> WA/65/2022	ASIAN ENERGY SERVICES LTD. <b>Versus</b> OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR
63	WP(C)/91/2022 FIXED	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	<b>WITH</b> I.A.(Civil)/36/2022 <b>in</b> WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/503/2022 B/O	GAJEN KALITA <b>Versus</b> DHIRAJ SAIKIA AND ANR.	MRS A BUJARBARUAH MS N DAS	
2	WP(C)/7670/2022 FIXED	SUNITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. S BORA MS J RAJKUMARI	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE
3	WP(C)/7962/2022 FIXED	BINOD KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM
4	WP(C)/8091/2022 FIXED	JYOTSHNA BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM SC, AG SC, FINANCE
5	WP(C)/8098/2022 FIXED	SHUBHAGRAHA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE B DUTTA	SC, P AND R.D.
6	WP(C)/8143/2022 FIXED	AAYUSH TOMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG) MR I AHMED	MRS S BARUAH SC, RAILWAY
7	WP(C)/8372/2022 B/O	SHAMVU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B P SINHA	GA, ASSAM SC, PWD
8	WP(C)/8451/2022 B/O	MRS. RUPJYOTI SAIKIA CHANGMAI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. L GOGOI	GA, ASSAM SC, REVENUE
9	Cont.Cas(C)/8/2023 FIXED	HAYA NAMPUI <b>Versus</b> SYEDIN ABBASI, IAS AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	
10	WP(C)/15/2023 FIXED	DINARAM BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D SINHA	GA, ASSAM

11	Cont.Cas(C)/26/2023	SHIBU CHANDRA NATH AND 2 ORS <b>Versus</b> MAHENDRA KUMAR YADAVA, IFS AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
12	Cont.Cas(C)/27/2023	HC(B)(EX-S) (RETIRED) SRI CHAKRADHAR DEKA <b>Versus</b> GYANENDRA PRATAP SINGH, IPS AND 2 ORS	MR H GUPTA	
13	Cont.Cas(C)/30/2023	DHUNI RAJ JOSHI <b>Versus</b> RAVI SANKAR PRASAD AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
14	WP(C)/160/2023	DANSWRANG BRAHMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
15	WP(C)/163/2023	SUSHIL PAWAR <b>Versus</b> CANARA BANK AND 4 ORS	DR G J SHARMA	
16	WP(C)/167/2023	DAVID KUMAR PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM SC, P H E
17	WP(C)/169/2023	JHARNA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY	GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/174/2023	MAMATAZ BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, SOCIAL WELFARE
19	WP(C)/179/2023	SEHNAZ YASMIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D. GA, ASSAM
20	WP(C)/191/2023	ELIYAS ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. G HUSSAIN	GA, ASSAM SC, REVENUE
21	WP(C)/200/2023	REHANA BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
22	WP(C)/207/2023	DIPAK SAIKIA AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM
23	WP(C)/211/2023	MAFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MR. M SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
24	WP(C)/213/2023	MUKTINATH DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, P AND R.D. GA, ASSAM SC, APSC
25	WP(C)/217/2023	RAJIB ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J KALITA MS. S. KAR	SC, FOREST
26	WP(C)/227/2023	RAJIB REGON @ RAJEEB REGON <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MR. A BORUA	GA, ASSAM
27	WP(C)/229/2023	BABUL BISWAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, AG SC, P H E SC, FINANCE SC, D H A COUNCIL
28	WP(C)/238/2023	UTTAM DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR	DY.S.G.I.

29	WP(C)/245/2023	NIYAZ AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S HOQUE	GA, ASSAM SC, AG SC, PWD SC, FINANCE
30	WP(C)/246/2023	BHASKAR OJAH <b>Versus</b> THE STAE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MR. H G HAZARIKA	GA, ASSAM
31	WP(C)/249/2023	BHAGAWAN SARMA <b>Versus</b> THE ASAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
<b>ORDER NO STEPS</b>				
32	Review.Pet./140/2022 WP(C)/4477/2022 (D/O)	JAMIL AHMED AND ANR. <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	MR. A M BARBHUIYA MR S ISLAM	SC, SEC. EDU. GA, ASSAM MR. R MAZUMDAR MR. S R BORUAH SC, SSA
<b>ADMISSION</b>				
33	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
34	WP(C)/3721/2021	PARAMANANDA NATH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
35	WP(C)/5090/2021	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
<b>WITH</b>				
36	WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
37	WP(C)/743/2022 B/O	KALPAJYOTI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S S ROY, GA, ASSAM (R-3 TO 6) MR B GOGOI, SC, GAD (R- 1,2)
38	WP(C)/1130/2022	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
39	WP(C)/1241/2022 B/O	PINKUMONI DOLEY PEGU @ PINKUMONI PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MRS. C DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
40	WP(C)/2037/2022	NEELIMA BURAGOHAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS MRS S MALAKAR MS. J GHOSH MR. U GOSWAMI MR. A K DAS MS. R DEVI	MR H GUPTA ASSTT.S.G.I.
41	WP(C)/3246/2022	PARAG SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR K UDDIN MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
42	WP(C)/4938/2022	NABANITA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH

43	WP(C)/5338/2022	SMT. PRIYANKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, AG SC, PWD SC, PENSION
44	WP(C)/7134/2022 FIXED	SISHIR DEY AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR H GUPTA DY.S.G.I. SC, GHC
45	WP(C)/7599/2022 FIXED	SAYAN SILL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI	MRS S BARUAH DY.S.G.I.
<b>ORDERS</b>				
46	Cont.Cas(C)/406/2022 FIXED	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
47	Cont.Cas(C)/457/2022 FIXED	ANJA BHARAT CHOUHAN <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
48	I.A.(Civil)/3674/2022 WP(C)/2993/2021(D/O) <b>in</b> WP(C)/2993/2021	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
49	I.A.(Civil)/21/2023 WP(C)/8028/2022(D/O) <b>in</b> WP(C)/8028/2022	MONJUR ELAHI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S PHUKAN	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/742/2022 FIXED	DR. REKIBUDDIN AHMED <b>Versus</b> PROF. PRATAP JYOTI HANDIQUE AND ANR	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	
	<b>WITH</b> 2 WP(C)/9075/2019	REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. P K MUNIR	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
	<b>WITH</b> I.A.(Civil)/3610/2022 in WP(C)/9075/2019	GAUHATI UNIVERSITY AND 4 ORS. <b>Versus</b> REKIBUDDIN AHMED AND 4 ORS.		SC, HIGHER EDU MR. D DAS SR. ADV GA, ASSAM MR. M MAHANTA MR. P K MUNIR SC, U G C SC, G U
	<b>WITH</b> 3 WP(C)/8006/2022	DR. REKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA	SC, HIGHER EDU GA, ASSAM SC, G U SC, U G C
4	Cont.Cas(C)/778/2022 FIXED	NAZIFA SAHANI BARBHUIYA <b>Versus</b> MAMATA HOJAI	MR. A H M R CHOUDHURY	SC, SEC. EDU.
5	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N HOSSAIN MR. N SARMA MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
	<b>WITH</b> 6 WP(C)/996/2022	BASHAB DAS AND 10 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
7	Cont.Cas(C)/24/2023	AINAL HOQUE <b>Versus</b> BIJOYA CHOUDHURY , ACS	MR. H ALI B BARMAN	

8	Cont.Cas(C)/29/2023	MUSTAFA SHAMIM BARBHUIYA <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS	MR. M KHAN MR A K DAS J. AKTAR	
9	Cont.Cas(C)/31/2023	PRABENDRA CH DAS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	
10	WP(C)/159/2023	NUR HUSSAIN PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
11	WP(C)/176/2023	NIHA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI B. NATH	SC, ELEM. EDU
12	WP(C)/178/2023	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
13	WP(C)/180/2023	MD. AKTHAR HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
14	WP(C)/183/2023	SUNIL DAIMARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU.
15	WP(C)/212/2023	SARIFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, AG SC, FINANCE
16	WP(C)/215/2023	NIVA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
17	WP(C)/228/2023	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B J GHOSH ANACLATAS AHMED	SC, N C T E
18	WP(C)/231/2023	DEBOJIT NATH AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU DY.S.G.I. SC, SSA SC, BTC
19	WP(C)/236/2023	SUMITRA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. R J SARMA	SC, ELEM. EDU SC, SSAM
20	WP(C)/242/2023	ANUP KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED MR A S SK MR R. ISLAM	SC, SEC. EDU. GA, ASSAM
21	WP(C)/247/2023	JURI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORO MR D S DEKA	SC, SEC. EDU.
<b>ADMISSION</b>				
22	WP(C)/2138/2018 FIXED	ISLAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	SC, ELEM. EDU MR. N NATH (R6) MR. D THAKUR (R6) MR. M SARMA (R6) MR. A J SAIKIA (R6) MS. I GOHAIN (R6) MS D DEKA (R6) MS J A AHMED (R6) MS. C KHAKHLARY (R6)
23	WP(C)/1305/2019 FIXED	SHAHNAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA
24	WP(C)/1443/2019 FIXED	NO. 1 BARDOULGURI LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, SEC. EDU. SC, SEC. EDU.
25	WP(C)/7661/2019 FIXED	BANTI BALA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, SEC. EDU. SC, FINANCE

26	WP(C)/1964/2021 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
27	WP(C)/2517/2021 FIXED	SANDHYARANI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
28	WP(C)/3867/2021 FIXED	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
29	WP(C)/1268/2022 FIXED	MAITRI MANNA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
<b>WITH</b>				
30	WP(C)/1262/2022	PIYALI DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
31	WP(C)/1616/2022 B/O	RUNMI ATHPARIA <b>Versus</b> THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U
32	WP(C)/5371/2022 FIXED	BINOD KUMAR BARMAN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE

**ORDERS**

33	Cont.Cas(C)/124/2018 with WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014(D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001(D/O), REV. PET. 89/2017(D/O), REV. PET. 100/2016(D/O), FIXED	GOPAL CH. BARUAH AND 16 ORS. <b>Versus</b> PRITAM SAIKIA AND ORS.	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
34	WP(C)/2386/2021 B/O	MD NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. R DEVI	SC, ELEM. EDU MR. P C DEY (R-6)
35	Cont.Cas(C)/54/2022 FIXED	SYEDA PUTALY BEGUM <b>Versus</b> MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	PIL/1/2023	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AAU
2	PIL/2/2023	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 37 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AAU
3	PIL/3/2023	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, AAU
4	PIL/4/2023	TAHER HASSAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	SC, P AND R.D. GA, ASSAM
5	PIL/5/2023	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, AAU
<b><u>ADMISSION</u></b>				
6	Crl.A./6/2023	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. M PATHAK MR. P K DAS MS. P BHUYAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/19/2023 <b>in</b> Crl.A./6/2023	DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M PATHAK MR. P K DAS MS. P BHUYAN	PP, ASSAM
7	Crl.A./9/2023	JAHANUDDIN @ JAHAN ALI <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR Z ALAM MR. K H SAIKIA MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM

**ORDERS**



8	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	<b>WITH</b>			
9	PIL(Suo Moto)/1/2018	X-X-X <b>Versus</b> IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS( SC, GHC)	GA, ASSAM ASSTT.S.G.I.
10	PIL/11/2021 FIXED	JOYDEB DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
11	PIL/38/2021 FIXED	HARUNAL RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
12	PIL/41/2021 FIXED	INDRAJIT CHAKMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
13	PIL/86/2021 FIXED	ARIF MD YEASIN JWADDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. PRASHANT BHUSHAN MR. S K DAS MR R KARIM MR PARAS N SINGH	GA, ASSAM MR. B CHAKRAVARTY (r-5) MR. S UPADHAY (r-5) MS. A LALA (r-5)
	<b>WITH</b> I.A.(CrI.)/78/2022 in PIL/86/2021	ARIF MD YEASIN JWADDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R KARIM	GA, ASSAM
14	PIL/35/2022 FIXED	BYOMOKESH DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
15	PIL/63/2022 FIXED	BISWAJIT RAJBONGSHI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	SC, PWD ROAD GA, ASSAM
16	I.A.(CrI.)/11/2023 WITH OFFICE NOTE in CrI.A./349/2022 <b>WITH</b> CrI.A./349/2022	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN	PP, ASSAM
	<b>WITH</b>	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN MR. K BORUAH MR. A AHMED MR. S H ZAMAN	PP, ASSAM
17	I.A.(CrI.)/20/2023 in CRL.A(J)/8061/2022 <b>WITH</b> CRL.A(J)/8061/2022 (Filing Number) <b>WITH</b> I.A.(CrI.)/313/2023 (Filing Number)	PRANAB TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MS R GOSWAMI	PP, ASSAM
	<b>WITH</b>	PRANAB TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM F	MS R GOSWAMI	
	<b>WITH</b>	PRANAB TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM F	MS R GOSWAMI	
18	I.A.(CrI.)/21/2023 in CrI.A./10954/2022	THE STATE OF ASSAM <b>Versus</b> JAHANGIR ALOM AND 6 ORS.		

**WITH**  
CrI.A./10954/2022  
(Filing Number)

THE STATE OF ASSAM  
**Versus**  
JAHANGIR ALOM AND 6 ORS.

**HEARING**

19 PIL(Suo Moto)/3/2018  
FIXED

XXXX  
**Versus**  
IN RE- THE STATE OF ASSAM AND 7 ORS.

MR. U K NAIR  
SC, GHC

MR. A K BHATTACHARYYA  
MR. M Z AHMED  
MR. M Z AHMED  
GA,ASSAM  
MR G UZIR (R-13)  
MR. B D GOSWAMI (R-11)  
MR. P N GOSWAMI (r-2,3,4)  
MR. A M DUTTA  
MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 8**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING AND  
ADDITIONAL HEARING CAUSE LIST DATED  
02-01-2023 TO 03-03-2023 (RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3425/2019	GOPAL DEY @ SARKAR <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. M MAHANTA MR A K DAS MR. M J GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3459/2019 WITH LCR	PASHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3513/2019 WITH LCR	ALLAUDDIN@ ALAUDDIN @ ALLALUDDIN @ ALA UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H BHUYAN MS J H CHOUDHURY MR. M R Z CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/3514/2019 WITH LCR 2 NOS.	MAYEJ KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/3527/2019 WITH LCR	FORMAN KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U K DAS MRS. B D SARMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/3565/2019 WITH LCR	ABDUL SALAM @ ABDUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/3580/2019 WITH LCR	ABU SAMAD ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/3680/2019 WITH LCR	ROHIMA KHATUN @ RAHIMA KHATUN @ RAHIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/3932/2019 WITH LCR	KHATIZA KHATUN AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P N GOSWAMI MR. I KALITA MR D GOGOI MR. R R Gogoi	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3938/2019 WITH LCR	ABDUL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MRS J BORAH MS D CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/154/2023	MAYA BARMAN @ MAYA RANI BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH MS. S DEBNATH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/156/2023	KABJAN NESSA@FORJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN MS S. BASAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/161/2023	MD HARJAT ALI @ HAZRAT ALI @ MD HAJARAT ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/164/2023	AMBIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/165/2023	AINOB BIBI@AINAB BIBI@AINAR BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A N IQBAL MR A HAI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/175/2023	ABDUS SOBUR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/182/2023	SAHERA KHATUN@SAHERA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/185/2023	SAIDUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/189/2023	PASHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

20	WP(C)/224/2023	DINESH DAS@DINESH CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MR. P S BISWAS MS. J GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/248/2023	SAJAHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. S K NARGIS MS. A MESEN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/251/2023	RAFIKUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/252/2023	MALEKA @ MALEKA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>ADMISSION</b>				
24	WP(C)/1285/2018 WITH LCR	NAZIMA BEGUM @ NAZMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, FT
25	WP(C)/1341/2018 WITH LCR	RUPCHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID	GA, ASSAM FOR R2,3,4,7 SC, NRC FOR R6 ASSTT.S.G.I FOR R1 SC, ECI FOR R5
26	WP(C)/1525/2018 WITH LCR	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ALI	ASSTT.S.G.I.
27	WP(C)/2571/2018 WITH LCR	JAMUNA DEBNATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
28	WP(C)/3391/2018 WITH LCR	AFIYA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD E AHMED MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/4542/2018 WITH LCR	MEGHALAY @ MEGHLAL @ MANURANJAN CHAKRABARTY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS B DEVI MR. R SARMA MR. N HAZARIKA MRS. P B DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T SC, ECI ASSTT.S.G.I.
30	WP(C)/4590/2018 WITH LCR	SABER ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/4988/2018 WITH LCR	MD. MIRJAT ALI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

32	WP(C)/5007/2018 WITH LCR	ABDUL SUKUR AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/5008/2018 WITH LCR	SOBURJAN KHATOON <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR. S ROY	SC, NRC MS. N DEKA SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/5107/2018 WITH LCR	CHAYA PANDIT <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S RAHMAN MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR. S H SIKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

**HEARING**

35	Co.App./1/2022 FIXED	M/S CALCOM CEMENT INDIA LIMITED <b>Versus</b> M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR J ROY MR D DAS MR H M R HOQUE
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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6490/2021	ARUN KUMAR BARMAN <b>Versus</b> THE DIMA HASAO AUTONOMOUS COUNCIL AND 5 ORS	MR S BORTHAKUR MR. P K BORAH	GA, ASSAM SC, NHAI SC, DIMA HASAO
2	Cont.Cas(C)/580/2022 FIXED	SAGUFA AHMED <b>Versus</b> SABIR AHMED	MR. D GOSWAMI	
3	WP(C)/7889/2022 FIXED	KARUNA DEURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
4	WP(C)/8461/2022 FIXED	PUNJAB NATIONAL BANK <b>Versus</b> ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION (ATEPFO) AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
5	Cont.Cas(C)/22/2023	EUSUF NAGAR UNNAYAN SAMITTEE <b>Versus</b> JISHNU BARUA AND 2 ORS	MS. T SOM MR. P TELI	
6	Cont.Cas(C)/23/2023	DIPAK DAS <b>Versus</b> BIKRAM KAIRI IAS	MR. B K DAS MR H P GUWALA MR. H P NEOG	
7	Cont.Cas(C)/25/2023	HARADHAN GHOSH AND 114 ORS <b>Versus</b> AJAY KUMAR VERMA	MR. S B PRASAD	
8	Cont.Cas(C)/28/2023	BIRENDRA NAMASUDRA <b>Versus</b> BIKRAM KAIRI, IAS	MR. K A MAZUMDER MR A HAI M. ROBBANI	
9	WP(C)/157/2023	RONEN WARISA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, PWD SC, N C HILLS
10	WP(C)/162/2023	M/S SUMOTEK INNOVATION PVT. LTD AND ANR. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. A	M. DEY	SC, APDCL

11	WP(C)/168/2023	BEAUTY ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, FINANCE
12	WP(C)/171/2023	MARFAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, CO OP
13	WP(C)/177/2023	DULAL CHANDRA SHILL AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
14	WP(C)/181/2023	TAFARJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/187/2023	JADAV ROY AND 113 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A DASGUPTA GA, ASSAM MS B DAS	SC, NHAI DY.S.G.I.
16	WP(C)/190/2023	SHAHJAHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ISLAM MR M RANA	SC, P AND R.D. GA, ASSAM
17	WP(C)/194/2023	GUNAMA ENTERPRISE AND ANR <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. T BARUAH MR. S J SARMAH K. KALITA	SC, OIL
18	WP(C)/203/2023	ROHIZUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH MS. Y AKHTAR	GA, ASSAM SC, REVENUE
19	WP(C)/204/2023	BHASKAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR H ALI MR. M MALAKAR MR. R KONWAR	SC, HEALTH
20	WP(C)/206/2023	M/S RUPAM WIRE CRAFT <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
21	WP(C)/208/2023	PROBIN SAIKIA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
22	WP(C)/209/2023	SUBRATA BARUAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA	DY.S.G.I.
23	WP(C)/210/2023	NASIR UDDIN LASKAR <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	DY.S.G.I.
24	WP(C)/222/2023	JAL HOQUE MUCHALLI AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC, BTC
25	WP(C)/223/2023	DHIREN NATH @ DHIREN DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
26	WP(C)/225/2023	PRAKASH DUTTA AND 6 ORS. <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, PWD SC, REVENUE
27	WP(C)/226/2023	APARNA MONDAL@APARNA BACHER <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 7 ORS	MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, ECI
28	WP(C)/230/2023	KIRRI DINI BOGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	GA, AP DY.S.G.I.
29	WP(C)/232/2023	M/S ISHANT ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	DY.S.G.I. SC, WATER RESOURCE



30	WP(C)/233/2023	M/S NORTHERN SUPPLY AGENCIES <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S DAS MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
31	WP(C)/235/2023	SUDEEP RAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
32	WP(C)/237/2023	RAJENDRA KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
33	WP(C)/239/2023	ABDUL KASHEM AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
34	WP(C)/250/2023	MUSTT AYSHA KHATUN AND 76 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
35	WP(C)/4521/2021 FIXED	M/S EASTERN INFRATECH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
36	WP(C)/5024/2021 FIXED	DIGANTA BURAGOHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
37	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
38	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
<b>WITH</b>				
39	WP(C)/4021/2022	M/S DRILLMEC S.P. A <b>Versus</b> OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (R3) MS. S CHAKRAVARTY (R3) MS. M SHARMA (R3) MRS. P. SARMA (R3) SC, OIL
40	WP(C)/7447/2022 FIXED	BINOY KUMAR ARJYA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM MR. K GOGOI SC, PCB
41	WP(C)/7919/2022 FIXED	ABUL HUSSAIN BORBHYIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
42	WP(C)/7975/2022 FIXED	PUSPADHAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ MR. D J BORAH	GA, ASSAM
43	WP(C)/8125/2022 FIXED	SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	G UDDIN MS. P ADHIKARI MR A K AZAD	GA, ASSAM SC, HEALTH
44	WP(C)/8250/2022 FIXED	DIPAK BORAH AND 3 ORS., <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
45	WP(C)/8272/2022 FIXED	MANULLAH SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM DY.S.G.I.

**BAIL HEARING**

46	AB/3385/2022 FIXED	PALLAVI THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
47	AB/3818/2022 FIXED	RAHIMA BIBI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	PP, ASSAM
<b>ORDERS</b>				
48	I.A.(Civil)/2630/2022 FIXED in WP(C)/8708/2018  <b>WITH</b> WP(C)/8708/2018	THANU MACHAHARY AND 23 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS  THANU MACHAHARY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI  MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, AEGCL  GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
49	WP(C)/5223/2018  <b>WITH</b>	DWIMALU BASUMATARY AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
50	WP(C)/5918/2018  <b>WITH</b>	DHANJIT KR. ROY AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
51	WP(C)/6272/2018  <b>WITH</b>	PRATIBHA BASUMATARY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
52	WP(C)/8022/2018  <b>WITH</b>	JITEN BORO AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
53	WP(C)/7863/2022 FIXED	MANOJ BAID <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, J M B
<b>HEARING</b>				
54	WP(C)/8674/2018 FIXED	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (R-8) SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MISS. R R KAKATI (R-8) N GAUTAM (R-8) MR. H G HAZARIKA (R-8) MS. M AHMED (R8)
55	WP(C)/8195/2017  CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	MR. K N CHOUDHURY (r-8) DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MISS. R R KAKATI (r-8) MS.F AHMED N GAUTAM (r-8) MR. H G HAZARIKA (r-8) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2834/2022 WP(C) 1173/2014(D/O) in WP(C)/3605/2015	SMTI TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 6 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
	<b>WITH</b> WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) SC, OIL
	<b>WITH</b> I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. SC, OIL MRS J M KONWAR MR R KALITA MR. R SALOI	
	<b>WITH</b> WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI <b>Versus</b> OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	<b>WITH</b> I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI <b>Versus</b> DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
3	I.A.(Civil)/3732/2022 FIXED in WP(C)/1567/2022	JAGAMOHAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 26 ORS .	MR. K N CHOUDHURY MR. I ALAM Ms. R. R. BORAH MR. T SK MS N MAHANTA N GAUTAM	MR. D K DAS

<b>WITH</b> WP(C)/1567/2022	BIKASH CH. PANGGING <b>Versus</b> THE STATE OF ASSAM AND 26 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-27) GA, ASSAM MR. I ALAM (R-27) MS. N MAHANTA (R-27) N GAUTAM (R-27) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD
<b>ADMISSION</b>			
4 WP(C)/2837/2017 FIXED	SAJID AHMED SW and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, HEALTH SC, FINANCE SC, BTC
5 WP(C)/4243/2017 FIXED	NAREN BORA and 141 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
<b>WITH</b> 6 WP(C)/5232/2017	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
7 WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
<b>WITH</b> I.A.(Civil)/18/2023 in WP(C)/5119/2019	THE COMMISSIONER LOWER ASSAM DIVISION, <b>Versus</b> NURUL ISLAM AHMED AND 6 ORS.		MR. S K DAS
8 WP(C)/2630/2020 B/O	NUPUR CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
9 WP(C)/5460/2020 FIXED	UPENDRA NATH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
10 WP(C)/349/2021 FIXED	ESMITARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM MR. R ISLAM
11 WP(C)/837/2021 FIXED	MAMONI GOGOI (BORGOHAIN) @ MAMONI GOGOI @ MAMONI BORGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
<b>WITH</b> 12 WP(C)/1408/2021	RENU PROVA CHETIA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
<b>WITH</b> 13 WP(C)/1455/2021	JINU BEZBORA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
<b>WITH</b> 14 WP(C)/2159/2021	PRAVAWATI BORAH (CHUTIA) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE

15	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
16	WP(C)/5041/2021 FIXED	NANDALAL DUTTA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
<b>WITH</b>				
17	WP(C)/5804/2021	NIKHILENDUKARPURKAYASTHA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
18	WP(C)/5511/2021 B/O	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD
19	WP(C)/123/2022	KUNAL KISHORE (IRLA NO. 7139) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R DEVI ASSTT.S.G.I.
20	WP(C)/178/2022	AJHARUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM
21	WP(C)/837/2022 FIXED	BIJOYA DAULAGAPU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
<b>WITH</b>				
	I.A.(Civil)/1064/2022 in WP(C)/837/2022	BIJOYA DAULAGAPU <b>Versus</b> THE STATE OF ASSAM AND 8 ORS f	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, FINANCE SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL
22	WP(C)/848/2022 FIXED	GOUTAM DEKARAJA AND 11 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	MS. B BHUYAN MR. A KHOOND MS B BORA MR J DAS	SC, APDCL
23	WP(C)/1183/2022	MRS. SAIRA SULTANA RAHMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
<b>WITH</b>				
24	WP(C)/872/2022	SUSHANTA BHATTACHARJEE <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
25	WP(C)/1417/2022	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR P BHARDWAJ	
<b>WITH</b>				
26	WP(C)/1595/2020	SARAT CHANDRA BURAGOHAIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. R P HAZARIKA	MD A A HUSSAIN (R-1,2)
27	WP(C)/3385/2022	RUNU MUKHARJEE <b>Versus</b> UNION OF INDIA AND 2 ORS	MS S BORA MS. N CHAKRABORTY	MR. S K MEDHI ASSTT.S.G.I.
28	WP(C)/3540/2022	ANIMA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
29	WP(C)/3620/2022	MOFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM

30	WP(C)/3710/2022	HABEL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, P AND R.D. SC, FINANCE
31	WP(C)/3756/2022	MUKHTARUL AZAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	MR. C S HAZARIKA (R3, R4) GA, ASSAM
32	WP(C)/4200/2022	MOINA OJHA @ MOINA OZAH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
33	WP(C)/4205/2022 FIXED	BHABANANDA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
34	WP(C)/4256/2022 FIXED	ROBINSON BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, P AND R.D. SC, AG MR. S K MEDHI (r-5)
35	WP(C)/4393/2022	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
	<b>WITH</b> I.A.(Civil)/2241/2022 <b>in</b> WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
36	WP(C)/4508/2022	BIRALA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
37	WP(C)/4620/2022	SONI ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	GA, ASSAM MR S MUKTAR (r-5) SC, AG SC, FINANCE
38	WP(C)/4892/2022 B/O	ANJUMANI RAY @ AYAMANI RAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
39	WP(C)/4940/2022 B/O	MIRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, FINANCE
40	WP(C)/6467/2022 FIXED	NIRUPAMA KAKATI <b>Versus</b> THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK
<b>ORDERS</b>				
41	Cont.Cas(C)/405/2015	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
42	<b>WITH</b> Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)

43	<b>WITH</b> Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
44	<b>WITH</b> Cont.Cas(C)/115/2016	GULMAI DAS and 7 ORS <b>Versus</b> VINOD KUMAR PEPERSENIA and 7 ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.A RAHMAN MD I H KHAN	DR.B AHMED(R-1&2) MR.N HAQUE R-1and2 MS U DAS(R-4) MS.A VERMA(R-4) MR.J M A CHOUDHURY(R-1&2) MS.S KHANIKAR(R-4) MR.A K AZAD(R-1&2)
45	Cont.Cas(C)/467/2017	ANIRUDDHA DEY <b>Versus</b> SRI RAVI KAPUR, IAS	MR.D K DAS MRH BETALA MR.I IMSONG	
46	Cont.Cas(C)/480/2019	ALAKA RANI PAUL <b>Versus</b> ANURAG GOYAL AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. D SAIKIA MR. D P BORAH
47	<b>WITH</b> WP(C)/3330/2018	ALAKA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/4291/2019 <b>in</b> WP(C)/3330/2018	STATE OF ASSAM AND 2 ORS <b>Versus</b> ALAKA RANI PAUL	MR. D P BORAH SC, HEALTH	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
	<b>WITH</b> I.A.(Civil)/2097/2020 <b>in</b> WP(C)/3330/2018	ALAKA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, HEALTH
48	Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR <b>Versus</b> SMT. DEVOLA DEVI DAS AND ANR.	MR G J SHARMA MS U DAS	MR D KALITA (r-2) MR. D NATH (r-2) MS S BARUAH
49	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. <b>Versus</b> GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
50	WP(C)/141/2021 B/O	SUNITA SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM MR B SINHA (R-7)
51	Review.Pet./155/2022 <b>in</b> WP(C)/301/2014 (D/O)	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. S P CHOUDHURY DY.S.G.I.
52	Cont.Cas(C)/574/2022	HASANUL ISLAM AHMED <b>Versus</b> PABAN KUMAR BORTHAKUR AND 11 ORS	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA	MR. N C DAS MR. S K TALUKDAR MR. B GOGOI (r-2) MS. M DEVI (r-1) MR. A DAS (r-1) MS M BORAH (r-1) MR P NAYAK (r-2) MR A CHALIHA (r-2)
53	I.A.(Civil)/2479/2022 <b>in</b> WP(C)/1333/2011(D/O) <b>in</b> WP(C)/1333/2011	HOR KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR N N UPADHYAYA MR. B B KAKATI	SC, AG SC, P H E SC, DIMA HASAO
54	WP(C)/8135/2022 FIXED	JAMINI TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR P J DUTTA	



**HEARING**

55 WP(C)/1636/2022  
WITH LCR, FIXED

THE INDUSTRIAL CO OPERATIVE BANK  
LTD. AND ANR.

**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR B KAUSHIK  
MR. S HAZARIKA  
MS S DAS  
MR S SARMAH

MR A DASGUPTA (r-5)  
GA, ASSAM  
MR S CHAKRABORTY  
MS B DAS (r-5)

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO SPECIAL LIST(SAO AND FAO)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(IO)/18/2023	RONKU LAL NATH <b>Versus</b> DEEPSHIKHA NATH	MR F A LASKAR MR F A LASKAR	
2	CRP(IO)/19/2023	MOUSOMI DAS AND 2 ORS <b>Versus</b> CHITTA RANAJAN GHOSH	MR. S K GHOSH MS F AHMED N CHAUDHURY	
3	CRP(IO)/21/2023	RITA LALA (BHUIYA) <b>Versus</b> BHANUMATI LALA AND 9 ORS	MR. D CHAKRABARTY	
4	CRP(IO)/22/2023	AMARENDRA NARAYAN BARMAN <b>Versus</b> GOVINDA BUSKEY AND ANR	MR. B J MUKHERJEE MS R SAHA	
5	CRP(IO)/23/2023	MADAN URANG AND 3 ORS. <b>Versus</b> BABUL PATGIRI	MR R SENSUA MR D BORAH M. A. OASIS	
<b>ADMISSION</b>				
6	CRP/25/2020 WITH LCR	MUSTAK AHMED <b>Versus</b> AZADUR RAHMAN HAZARIKA	A I AHMED MR A IKBAL MR R BARUAH MR S ALI	MR. R J BORDOLOI R ALI FOR CAVEATOR
7	RFA/3/2023	M/S TRANSPARENT CREATIONS PVT. LTD. <b>Versus</b> LILY ALLEY AND ANR.	MR. M K SARMA MR. J DEKA B KRISHNA MR. G MISHRA MS. U DEVI	
	<b>WITH</b> I.A.(Civil)/99/2023 <b>in RFA/3/2023</b>	M/S TRANSPARENT CREATIONS PVT. LTD. <b>Versus</b> LILY ALLEY	MR. M K SARMA MR. J DEKA B KRISHNA MR. G MISHRA MS. U DEVI	
8	MACApp./12/2023	CHALEMA BEGUM <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 4 ORS.	MR. M TALUKDAR MR. A SHAKIL MD. K ALI MS. R LAILA	

9	MACApp./13/2023	RANU KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	SC, A S T C
<b><u>BAIL HEARING (BA)</u></b>				
10	Bail Appln./1790/2022 WITH LCR AND CASE DIARY	SMT. RITA BORO @ NELAMATI BORO <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
11	Bail Appln./2994/2022 WITH OFFICE NOTE AND LCR FILES	NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
12	Bail Appln./3542/2022 FIXED	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	RSA/7/2023	RAMESH CH. NATH <b>Versus</b> PARUL BALA DEVI	MR P KALITA MRS S GOSWAMI MR. R GUPTA	
14	RSA/8/2023	UPEN BEZBARUAH @ UPEN SEAL <b>Versus</b> JOGEN BEZBARUAH	MR K BHUYAN MR N ISLAM MR. K K HAZARIKA	
15	RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. <b>Versus</b> MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	
	<b>WITH</b> I.A.(Civil)/122/2023 <b>in</b> RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. <b>Versus</b> MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	
<b><u>ORDERS</u></b>				
16	I.A.(Civil)/6/2019 <b>in</b> MACApp./15194/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS	MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MR. B CHOWDHURY (R9) MR N AHMED (R9)
	<b>WITH</b> MACApp./15194/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> RAHIS UDDIN ALI AND 8 ORS		
17	MFA/257/2019	LALCHAND ALI <b>Versus</b> REGIONAL MANAGER and ANR	MR.N BARUA MR.S DAS MS.R T DAS MR.H GOGOI MS.D BARUA	MS.P DAS(R-1) MS.T DEKA(R-1)
	<b>WITH</b> CO/3/2020 <b>in</b> MFA/257/2019	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> LALCHAND ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	Test.App./12/2022 WITH LCR	DIPANKAR BARUAH <b>Versus</b> KABITA BARUAH AND 2 ORS.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
19	CRP(IO)/70/2022 WITH LCR	M/S BOGIDHOLA TEA AND TRADING COMPANY PRIVATE LIMITED AND 2 ORS <b>Versus</b> SANJAY KUMAR SINGH AND ANR	MR. D SAIKIA MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	
	<b>WITH</b> I.A.(Civil)/2381/2022 <b>in</b> CRP(IO)/70/2022	SRI SAMEER KUMAR ROY AND ANR. <b>Versus</b> M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND 4 ORS	MR. B D DEKA MS. N UPADHYAY N CHAUDHURY	MR B KAUSHIK
	<b>WITH</b> I.A.(Civil)/2383/2022 <b>in</b> CRP(IO)/70/2022	SAMEER KUMAR ROY AND ANR <b>Versus</b> M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND 4 ORS	MS. N UPADHYAY MS. N UPADHYAY N CHAUDHURY	MR B KAUSHIK

20	CRP(IO)/94/2022	MD SOMED ALI AND 4 ORS <b>Versus</b> ASAN ALI AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A IKBAL (r-1,4,4,7) MRS. M NATH (r-1,4,4,7)
21	CRP(IO)/256/2022 B/O	CHAKRAPANI PATGIRI <b>Versus</b> DEBANDRA PATGIRI AND 2 ORS.	MR H DAS MR. B C DEKA	MR J KAKATI MR. K D CHETRI
22	I.A.(CrI.)/841/2022 FIXED in AB/2942/2022 <b>WITH</b> AB/2942/2022	NILUFAR HOQUE RAHMAN <b>Versus</b> THE STATE OF ASSAM,  FIDUSUR REHMAN @ FIDUSUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL  MR Z ALAM	PP, ASSAM  PP, ASSAM
23	I.A.(Civil)/2880/2022 WITH LCR in CRP/55/2017  <b>WITH</b> CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. <b>Versus</b> SAMSUL HAQUE  ON THE DEATH OF BASUDEV SHAW <b>Versus</b> SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI  MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
24	I.A.(Civil)/3495/2022 in CRP/68/2014  <b>WITH</b> CRP/68/2014	PRANAB KUMAR DAS and ANR. <b>Versus</b> SABITRI NATH AND ORS.  PRANAB KUMAR DAS and ANR. <b>Versus</b> SMT. CHARU BALA DAS and 13 ORS	MR. S J SARMAH MS G M THAKUR  MR.S J SARMA MR.S N ADHYAPAK	MR. R K BHUYAN  MR. R K BHUYAN (R4B, R4C, R4D, R5) MR A ZAMAN (R4B, R4C, R4D, R5) MR. M KASHYAP (R4B, R4C, R4D, R5)
	I.A.(Civil)/2683/2022 in CRP/68/2014  <b>WITH</b> I.A.(Civil)/3494/2022 in CRP/68/2014	PRANAB KUMAR DAS AND ANR. <b>Versus</b> SABITRI NATH AND ANR.  PRANAB KUMAR DAS AND ANR. <b>Versus</b> SABITRI NATH AND ANR,.	MR. S J SARMAH MS G M THAKUR  MR. S J SARMAH MS G M THAKUR	MR. R K BHUYAN
25	I.A.(Civil)/77/2023 in MACApp./11809/2022  <b>WITH</b> MACApp./11809/2022 (Filing Number)  <b>WITH</b> I.A.(Civil)/11811/2022 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED. <b>Versus</b> NIRESWARI MORAN AND ORS.  UNITED INDIA INSURANCE COMPANY LIMITED. <b>Versus</b> NIRESWARI MORAN AND 2 ORS . F  UNITED INDIA INSURANCE COMPANY LIMITED. <b>Versus</b> NIRESWARI MORAN AND ORS . F	MR. R C PAUL  MR. R C PAUL  MR. R C PAUL	
26	I.A.(Civil)/78/2023 in MACApp./15456/2022  <b>WITH</b> MACApp./15456/2022 (Filing Number)  <b>WITH</b> I.A.(Civil)/15459/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MOORSHIDA KHATUN AND 5 ORS.  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MOORSHIDA KHATUN AND 5 ORS. B  NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MOORSHIDA KHATUN AND 5 ORS. B	MR T KALITA MR. A KAKATI  MR T KALITA  MR T KALITA	

27	I.A.(Civil)/82/2023 <b>in</b> CRP/75/2023	MD. SIRAJUL ISLAM <b>Versus</b> FIROZA BEGUM AND 4 ORS.	MR. S SHARMA
	<b>WITH</b> CRP/75/2023 (Filing Number)	SIRAJUL ISLAM <b>Versus</b> FIROZA BEGUM AND 4 ORS. E	MR. S SHARMA
	<b>WITH</b> I.A.(Civil)/77/2023 (Filing Number)	SIRAJUL ISLAM <b>Versus</b> FIROZA BEGUM AND 4 ORS. E	MR. S SHARMA
28	I.A.(Civil)/83/2023 <b>in</b> MACApp./15450/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> KABIR HUSSAIN SK AND 5 ORS.	MR T KALITA MR. A KAKATI
	<b>WITH</b> MACApp./15450/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> KABIR HUSSAIN SK AND 5 ORS. A	MR T KALITA
	<b>WITH</b> I.A.(Civil)/15453/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> KABIR HUSSAIN SK AND 5 ORS. A	MR T KALITA
29	I.A.(Civil)/85/2023 <b>in</b> MACApp./15367/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PUSPA LAMA AND 4 ORS.	MS. M CHOUDHURY MS C BORAH
	<b>WITH</b> MACApp./15367/2022 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PUSPA LAMA AND 5 ORS. A	MS. M CHOUDHURY
	<b>WITH</b> I.A.(Civil)/15370/2022 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> PUSPA LAMA AND 5 ORS. A	MS. M CHOUDHURY
30	I.A.(Civil)/90/2023 <b>in</b> MACApp./14973/2022	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MAJIBUR RAHMAN AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA
	<b>WITH</b> MACApp./14973/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . <b>Versus</b> MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI
	<b>WITH</b> I.A.(Civil)/14977/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD . <b>Versus</b> MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI
31	I.A.(Civil)/91/2023 <b>in</b> MACApp./15277/2022	RENU GOWALA <b>Versus</b> ORIENTAL INSURANCE COM. LTD AND 2 ORS	B R DAS MS M BHARATI
	<b>WITH</b> MACApp./15277/2022 (Filing Number)	RENU GOWALA <b>Versus</b> ORIENTAL INSURANCE COM. LTD AND 2 ORS B	B R DAS
32	I.A.(Civil)/93/2023 <b>in</b> MACApp./15279/2022	BASMOTI CHAUHAN <b>Versus</b> UNITED INDIA INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI
	<b>WITH</b> MACApp./15279/2022 (Filing Number)	BASMOTI CHAUHAN <b>Versus</b> UNITED INDIA INSURANCE COM.LTD AND 2 ORS E	B R DAS
33	I.A.(Civil)/98/2023 <b>in</b> MACApp./14299/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NANDA SAIKIA AND 2 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR

	<b>WITH</b> MACApp./14299/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NANDA SAIKIA AND 2 ORS. A	MR. K K BHATTA	
	<b>WITH</b> I.A.(Civil)/14301/2022 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NANDA SAIKIA AND 2 ORS. A	MR. K K BHATTA	
34	I.A.(Civil)/109/2023 <b>in</b> MACApp./5874/2022	KUNJALATA MANDAL <b>Versus</b> UNION OF INDIA AND ANR.	MR. M TALUKDAR MR. A SHAKIL	ASSTT.S.G.I.
	<b>WITH</b> MACApp./5874/2022 (Filing Number)	KUNJALATA MANDAL <b>Versus</b> UNION OF INDIA AND ANR. F	MR. M TALUKDAR	
<b><u>HEARING</u></b>				
35	MFA/24/2015 WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI, RLY.ADV. MS.R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	<b>WITH</b> I.A./445/2015 <b>in</b> MFA/24/2015	UNION OF INDIA <b>Versus</b> M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MS.R BORAH	
<b><u>STAY MATTERS</u></b>				
36	CRP/24/2022	ABANI KUMAR DAS <b>Versus</b> MD. ISMAIL ALI AND 5 ORS	MR. B K SEN MR A HUSSAIN MR. F HAQUE	MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MS. M BORUAH N ALAM
37	Tr.P.(C)./94/2022	SMT. SUPARNA DEY <b>Versus</b> JAYANTA DEB	MRS. R D BHUYAN	MR. J SAIKIA MS. S KAKATI
38	Tr.P.(C)./117/2022	SMTI. PUJA DAS <b>Versus</b> SUJAY MANDAL	MR. P SUNDI	MR. K K DUTTA

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4983/2014 FIXED	NECEM CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES
2	WP(C)/6156/2017 FIXED	THE MANAGERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MR.A B T HAQUE	DR.B AHMED SC, CO-OP. GA, ASSAM MR. M CHOUDHURY MR. P HAZARIKA MR. A BARMAN MR. P K MUNIR
3	WP(C)/1266/2018	KHAGESWAR CHANGMAI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR S CHOUDHURY MR. A SARMA MR. K KALITA	SC, COOPERATIVE GA, ASSAM MR. N BORAH MR K DAS MR. N BARUAH
	<b>WITH</b> I.A.(Civil)/4210/2018 <b>in</b> WP(C)/1266/2018	ANANTA BORA AND 9 ORS. <b>Versus</b> KHARGESWAR CHANGMAI AND 3 ORS.	MR. N BARUAH MR. S DAS	MR A SARMA MR. K KALITA
4	WP(C)/4787/2019	JOSHAN ALI SARKAR @ AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR A K SHARMA	MR G P BHOWMIK MS F AHMED (R-3,4) MS M KALITA SC, REVENUE
5	WP(C)/5305/2019	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P C R MEDHI	MR P.S DEKA (SC, REVENUE)
6	WP(C)/7241/2019 FIXED	ABHIJIT GHOSH <b>Versus</b> THE CHAIRMAN, JORHAT MUNICIPAL BOARD AND ANR.	MR SISHIR DUTTA	MR. T J MAHANTA (R2) MS. P BHATTACHARYA (R2) MR. A BORUA (R2) SC, J M B

7	WP(C)/7937/2019 B/O	FORHANA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, REVENUE SC, PWD
8	WP(C)/9262/2019 FIXED	SANJAY PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. T BEGUM	MR D KALITA GA, ASSAM MR. D NATH
9	WP(C)/9540/2019 FIXED	SILSAKU JNANJYOTI PUTHIBHARAL AND YUVAK SANGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS P BARUAH MR. D C C PHUKAN	GA, ASSAM MR. P. S. DEKA (R-3) MR. A. CHETRY (R-3) MR. K SARMA (R-3) SC, REVENUE
10	WP(C)/6810/2021 B/O	HITENDU RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, P AND R.D. GA, ASSAM
11	WP(C)/7184/2021 B/O	DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOUDHURY (r-5 to 8) GA, ASSAM MR. N G KUNDU (r-5 to 8) MR G DEKA (r-5 to 8) MS. P UPAMANYU SC, REVENUE
<b>WITH</b>				
12	WP(C)/5449/2019	ASHOK KUMAR GARODIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. M J BARUAH (R-4) MS B MAJUMDER (R-4) MS M NEOG (R-4) SC, REVENUE
<b>WITH</b> I.A.(Civil)/2982/2022 in WP(C)/5449/2019				
13	WP(C)/308/2022	ON THE DEATH OF NEPAL CHANDRA DE HIS LEGAL HEIRS DAYAL CH DEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. P K ROYCHOUDHURY GA, ASSAM MR. N G KUNDU SC, REVENUE
14	WP(C)/1188/2022 FIXED	SURESH RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS M/S GANESH ELECTRICALS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA MR B K SINGH MS. D PEGU	GA, ASSAM SC, GHC SC, FINANCE GA, ASSAM SC, APDCL
<b>WITH</b>				
15	WP(C)/1189/2022	M/S GANESH ELECTRICALS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
<b>WITH</b>				
16	WP(C)/1190/2022	M/S GANESH ELECTRICALS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
<b>WITH</b>				
17	WP(C)/1191/2022	M/S TROM INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
<b>WITH</b>				
18	WP(C)/1196/2022	M/S TROM INDUSTRIES LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
<b>WITH</b>				
19	WP(C)/1199/2022	POWER AND INSTRUMENTATION GUJARAT LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
20	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
21	WP(C)/2791/2022	SARFARAJ HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A ISLAM MR J I MONDAL MR A N IQBAL	GA, ASSAM SC, HEALTH



22	WP(C)/3933/2022	BOARD OF DIRECTORS OF PATAMARI SS LTD AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
23	WP(C)/4295/2022	M/S NORTH EAST INFRASTRUCTURE <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	ASSTT.S.G.I. SC, BSNL
24	WP(C)/4831/2022 B/O	RASHEDA KHATUN BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
25	WP(C)/4962/2022	PRADYUT BARUA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1)
26	WP(C)/5293/2022 FIXED	BIJAN BIHARI PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH	GA, ASSAM MR. B J GHOSH (R-6)
27	<b>WITH</b> WP(C)/4693/2022	DILIP LAL SRIVASTAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
28	WP(C)/5921/2022	JAYANTA BOROOAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R BARUAH MR. A IKBAL MRS. M NATH	GA, ASSAM MR J K PARAJULI (R-5) MR. B CHOUDHURY, SC, APDCL (R-6) MR. N GOSWAMI, GA, ASSAM (R-2) MR. R M DAS, SC, WATER RESOURCE DEPTT. (R-3) MR. N UPADHYAY, SC, IRRIGATION DEPTT. (R-4) MS. G HAZARIKA, SC, REVENUE DEPTT. (R-1)
29	WP(C)/6206/2022 FIXED	MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, P AND R.D.
30	WP(C)/7063/2022 FIXED	DILDAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM
31	WP(C)/8238/2022 FIXED	JAMALUDDIN AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	GA, ASSAM
32	WP(C)/8262/2022 FIXED	MANOJ KUMAR ROY <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, GMC
33	LA.App./1/2023 FIXED	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MR. T R GOGOI MR.S BORTHAKUR	MRS M D CHOWDHURY MS. N BORDOLOI MS. R K SAINI
34	<b>WITH</b> LA.App./37/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
35	<b>WITH</b> LA.App./38/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> PRABHAT CH. DAS	MS.N S THAKURIA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM

36	<b>WITH</b> LA.App./2/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
37	<b>WITH</b> LA.App./3/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AKAN DAS and 2 ORS,	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
38	<b>WITH</b> LA.App./4/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. P BORAH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
39	<b>WITH</b> LA.App./5/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JADAB DAS and 2 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
40	<b>WITH</b> LA.App./6/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD KASED ALI and 8 ORS	MR. H NATH MR. P BORAH MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
41	<b>WITH</b> LA.App./7/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
42	<b>WITH</b> LA.App./8/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. P K BORAH MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
43	<b>WITH</b> LA.App./9/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. P K BORAH	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
44	<b>WITH</b> LA.App./10/2023	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR H K NATH MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
<b><u>ORDERS</u></b>				
45	I.A.(Civil)/2037/2017 <b>in</b> LA.App./278019/2016	UNION OF INDIA <b>Versus</b> SRI JOGESWAR DAS and ANR.	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	
	<b>WITH</b> LA.App./278019/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI JOGESWAR DAS and ANR	MS.M CHATTERJEE MRS.U CHAKRABORTY	
46	I.A.(Civil)/2047/2017 <b>in</b> LA.App./279821/2016	UNION OF INDIA. <b>Versus</b> SRI JYOTISH KALITA and 5 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MS.U CHAKRABORTY SC, NF RLY	
	<b>WITH</b> LA.App./279821/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI JYOTISH KALITA and 5 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	

47	Cont.Cas(C)/15/2020	TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) <b>Versus</b> HABIBUR RAHMAN	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. S BORTHAKUR MR. S S ROY
48	WP(C)/3637/2020	BANASHREE GOGOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. J KALITA MR. S R GOGOI MD. A H LASKAR MR H BARUAH MR. A SARMAH MR G CHAMUAH MS M BORAH MR. P SAIKIA MR. M K SHARMA MD K RAHMAN MS K SARMA	MS, M BHATTACHARJEE, GA, ASSAM MS. P BHATTACHARYA (r-7,8)
49	Cont.Cas(C)/180/2021	BENU BALA CHOUDHURY <b>Versus</b> NIRAJ VERMA AND 3 ORS	MR. P J SAIKIA MS D DUTTA	MR. D SAIKIA (R-4) MR D KALITA MR. S BORA (R-4) MS. R B BORA (R-4) MR. B GOGOI MR. D NATH MR. M K DAS MR A CHALIHA MR M BHUYAN
50	Cont.Cas(C)/189/2021	JOYDEEP BHATTACHARJEE AND 2 ORS <b>Versus</b> DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
51	WP(C)/254/2021 CAVT. NO.00532/021,	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. <b>Versus</b> BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
52	Cont.Cas(C)/364/2021	M/S KAKO TEA PVT LTD COMPANY <b>Versus</b> DR. K K DWIVEDI	MRS. P GOSWAMI MS N SAIKIA	MS. M D BORAH
53	Cont.Cas(C)/382/2021 FIXED	M/S ROYAL CPL (JV) <b>Versus</b> R N SINGH AND 2 ORS	MR. Y S MANNAN MR. R K BHATRA MR D BHUYAN MR A BHATRA	MR A DASGUPTA (R-1,2,3) MR G GOSWAMI (R-1,2,3)
54	Cont.Cas(C)/47/2022 B/O	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	
55	Cont.Cas(C)/58/2022 B/O	ATUL BASUMATARY <b>Versus</b> SHANTANU P. GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)
56	Cont.Cas(C)/112/2022	RAFIQUE UDDIN LASKAR AND ANR <b>Versus</b> KEERTHI JALLI, IAS AND 2 ORS	MR. I ALAM MR. T SK MS. R R BORAH	
57	I.A.(Civil)/315/2022 B/O in WP(C)/5206/2014 <b>WITH</b> WP(C)/5206/2014	MRS. DEEPA DUTTA <b>Versus</b> STATE OF ASSAM and ORS.	MR. K K DEKA MR. A D CHOUDHURY	SC, PWD
		PRADEEP KUMAR BHUYAN <b>Versus</b> STATE OF ASSAM and ORS.	MR.B D KONWAR MR.R SALOI MRS.J M KONWAR MR.S BARUA	SC, PWD
58	WP(C)/2876/2022 WITH OFFICE NOTE B/O	BHOLA KANTA HALDAR <b>Versus</b> THE ASSAM FISHERIES DEVELOPEMENT CORPORATION LIMITED AND 3 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MS B MAJUMDER	SC, AFDC

59	I.A.(Civil)/2944/2022 B/O <b>in</b> Cont.Cas(C)/13/2022 <b>WITH</b> Cont.Cas(C)/13/2022	ATUL BASUMATARY <b>Versus</b> ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
	<b>WITH</b> Cont.Cas(C)/52/2022	ATUL BASUMATARY <b>Versus</b> SHANTANU P GOTMARE AND ANR	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
60	I.A.(Civil)/2941/2022 <b>in</b> Cont.Cas(C)/52/2022	MD. MUSLIM ALI <b>Versus</b> ANURAG KR. GOYEL AND ANR.	MRS A BUJARBARUAH MS N DAS	
61	I.A.(Civil)/2945/2022 B/O <b>in</b> Cont.Cas(C)/14/2022 <b>WITH</b> Cont.Cas(C)/14/2022	ATUL BASUMATARY <b>Versus</b> ANURAG KR. GOYEL , IAS AND ANR.	MRS A BUJARBARUAH	
62	WP(C)/4695/2022 FIXED	JAINEX TEA COMPANY PRIVATE LIMITED AND ANR <b>Versus</b> SARITA DEVI SAHEWALLA AND ANR	MR H MAURYA MR. M MALAKAR MR. P SURANA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1) MR G N SAHEWALLA GA, ASSAM MR D SENAPATI MR. P DEKA MS. S. TODI MR H K SARMA
63	WP(C)/5304/2022 CAVT. NO.07732/022, FIXED	ABDUL WAHAB MONDAL AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. A HUSSAIN MR R ISLAM MS. M KUMARI	SC, P AND R.D. MR. R ALI (r-8) MR. N I KHAN (r-8) MR. S Z RAHMAN (r-8) MR A CHAKRABORTY (R6) MR A S SK (r-8) FOR CAVEATOR
64	WP(C)/6382/2022 B/O <b>WITH</b> WP(C)/6320/2022	SUJIT KR KHOUND <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, FINANCE
65	WP(C)/8298/2022 FIXED	M/S BHARATIA BALIKA SHIKSHA AND ANUSANDHAN SANSTHA AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, P AND R.D. MR. D J DAS (R-1,2) DY.S.G.I.
67	I.A.(Civil)/51/2023 FIXED <b>in</b> WP(C)/7966/2022 <b>WITH</b> WP(C)/7966/2022	DIPON KUMAR DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS .  DIPON KUMAR DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY  MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY MR. R. KARIM	SC, P AND R.D. GA, ASSAM  SC, P AND R.D. GA, ASSAM MR. S B LASKAR (R-7) MR. H A LASKAR (R-7) MS N KALITA (R-7) MS D DUTTA (R-7)
<b>HEARING</b>				
68	WP(C)/741/2014 WITH LCR FIXED  <b>WITH</b> MC/1196/2014 <b>in</b> WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS  DHIRENDRA CHANDRA SARMA and ORS. <b>Versus</b> M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH  MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR.S DAS MR.S SARMA SC, L C MR.M BARUAH MR.S K SWARGIARY  MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C

**WITH**  
I.A./1696/2016  
in WP(C)/741/2014

BIRENDRA CHANDRA TALUKDAR and  
ANR

APPLICANT-IN-PERSON

MR. G CHOUDHURY  
MR.S DAS  
MR.S SARMA  
MS.P BARUAH  
MR.A K HALOI  
MR.M BARUAH  
SC, L C  
MR.S K SWARGIARY

**Versus**

M/S ASSAM STATE TEXTILE  
CORPORATION LTD. and 15 ORS.

**WITH**  
I.A.(Civil)/2014/2016  
in WP(C)/741/2014

M/S ASSAM STATE TEXTILE  
CORPORATION LTD.

MR. G CHOUDHURY  
MR.A K HALOI  
MR.P BARUAH

MR.S DAS  
MR.S SARMA  
MR.M BARUAH  
MR.S K SWARGIARY  
SC, L C

**Versus**

THE STATE OF ASSAM AND 16 ORS

**STAY MATTERS**

69 I.A.(Civil)/1074/2021  
in WP(C)/2984/2021

M/S ANABOND LTD.

MS. M L GOPE  
MS. N HAWELIA  
MS. N GOGOI  
MS S SHARMA

SC, GST

**Versus**

THE UNION OF INDIA AND 3 ORS.

**WITH**  
WP(C)/2984/2021

M/S ANABOND LTD.

MS. M L GOPE  
MS. N HAWELIA  
MS. N GOGOI  
MS S SHARMA

SC, GST

**Versus**

THE UNION OF INDIA AND 3 ORS.

70 WP(C)/797/2022

AHMED KABIR

MS. M L GOPE  
MS. N HAWELIA  
MS. N GOGOI

MR. S C KEYAL (r-2 to 4)  
MR. B DEKA (1,2,3,4)  
MR H GUPTA  
ASSTT.S.G.I.

**Versus**

THE UNION OF INDIA AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./151/2023	MINTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
2	Bail Appln./156/2023	ABDUL RAKHIB ALI@ ABDUL RAKHIP HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
3	Bail Appln./160/2023	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
<b><u>MOTION</u></b>				
4	Crl.Pet./28/2023	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
5	WP(C)/3806/2021 FIXED	GAJENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A MEDHI MS. D SONOWAL MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AG SC, GHC SC, FINANCE DEPTT.
<b><u>BAIL HEARING (BA)</u></b>				
6	Bail Appln./2987/2022 WITH LCR, FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
7	Bail Appln./3100/2022 WITH LCR, FIXED	NIZAM UDDIN @ NIAZ UDDIN @ NIZ <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR A A DEWAN MR S PRODHANI	PP, ASSAM
8	Bail Appln./3225/2022 WITH LCR, FIXED	AJIMUDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	Bail Appln./3314/2022 FIXED	PUJA THAPA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM

10	Bail Appln./3337/2022 WITH OFFICE NOTE, FIXED	ABDUL HASIM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
11	Bail Appln./3445/2022 FIXED	MIRJA HASSAN@MIRZA HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
12	Bail Appln./3446/2022 WITH LCR, FIXED	ANANTA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR RITURAJ TIWARI	PP, ASSAM
13	Bail Appln./3483/2022 WITH LCR, FIXED	BIPIN GOGOI ALIAS PUTOU GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. J TAMULI	PP, ASSAM
14	Bail Appln./3485/2022 FIXED	ANU BORAH <b>Versus</b> THE STATE OF ASSAM	MR H K SARMA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM
15	Bail Appln./3490/2022 WITH LCR, FIXED	MOHAMAD@MOHAMMAD KHAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
16	Bail Appln./3538/2022 FIXED	GOPAL VALMIKI @ GOPAL BALMIKI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
17	Bail Appln./3553/2022 FIXED	PRANAB KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
18	<b>WITH</b> Bail Appln./120/2023	RUMI GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
19	Bail Appln./3559/2022 FIXED	REJIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
20	Bail Appln./3597/2022 FIXED	MD SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
21	Bail Appln./3647/2022 WITH LCR, FIXED	UPENDRA BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
22	Bail Appln./3667/2022 FIXED	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
23	Bail Appln./28/2023 FIXED	DALIM NATH @ DINA NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
24	Bail Appln./43/2023 FIXED	WASHIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
25	Bail Appln./49/2023 FIXED	MIZANUR ALI @ MIJANUR ALI <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MD A ISLAM	PP, ASSAM
26	Bail Appln./50/2023 FIXED	MIZANUR ALI @ MIJANUR ALI <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MD A ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
27	AB/2829/2019 AB 2828/2019(D/O), FIXED	AINUL HOQUE MOLLA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MR. A KHOUND	PP, ASSAM
28	AB/1955/2022 FIXED	AMBIA KHATUN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM

29	AB/2554/2022 FIXED	ASFAK KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
	<b>WITH</b>			
30	AB/2205/2022	MONSUR ALI @ PAPUL <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
31	AB/2823/2022 FIXED	RAJIB AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
32	AB/2940/2022 FIXED	MAHUYA KHANAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
33	AB/3057/2022 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR R DHAR MR R DHAR MD. A MATLIB MR A ALI PP, ASSAM
	<b>WITH</b>			
34	AB/3168/2022	RASHIDA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR A ALI PP, ASSAM MR. Y ALI
35	AB/3272/2022 FIXED	EBAIDUL HOQUE CHOWDHURY AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
36	AB/3273/2022 FIXED	CHANDRANI CHAKRADHARA <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
37	AB/3316/2022 WITH CASE DIARY, FIXED	TAIZUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
38	AB/3341/2022 FIXED	RAMEN LAHAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
39	Bail Appln./3378/2022 WITH LCR	NISHANT SHARMA <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
40	AB/3461/2022 FIXED	SUSILA SARAF <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
41	AB/3500/2022 FIXED	DHARWMSA BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
42	AB/3582/2022 FIXED	AHED ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. I U CHOWDHURY PP, ASSAM
43	AB/3623/2022 FIXED	MUMINUL ISLAM MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
44	AB/3644/2022 FIXED	MONTU SK@MONTU MIAH <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
45	AB/3686/2022 FIXED	SAITYEN THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR. H K SUT	PP, ASSAM
46	AB/3688/2022 FIXED	BIPOB DAS @ BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM



47	AB/3724/2022 FIXED	PARAMBAL DAS <b>Versus</b> THE STATE OF ASSAM	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
48	AB/3729/2022 FIXED	JAHIRUL HOQUE @ JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
49	AB/3732/2022 FIXED	MOSRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
50	AB/3743/2022 FIXED	AJIMA KHATUN@ASMINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
51	AB/3746/2022 FIXED	MD. RAHMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
52	AB/3759/2022 FIXED	BIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. A K BARUAH	PP, ASSAM
53	AB/3811/2022 FIXED	RAMEN BORO @ RAMEN MODAHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR S H SIKDAR MR M HOQUE S YESMIN MS S SAIKIA	MD I H LASKAR PP, ASSAM
54	AB/3814/2022 FIXED	FAIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR D R GOGOI TRI GOSWAMI	PP, ASSAM
55	AB/9/2023 FIXED.	BUBUL OJHA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. F A HASSAN	PP, ASSAM
56	AB/19/2023 FIXED	MD. SAMSUL ALAM @ SAAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	AB/64/2023 FIXED.	VIJAY SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MS M BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./130/2023 FIXED.	DEBANITA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
2	Bail Appln./148/2023	BAREK ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
3	Bail Appln./149/2023	BINUD DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S CHOWDHURY MR. LENTSO	PP, ASSAM
4	Bail Appln./150/2023	BELLAL SK <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	Bail Appln./153/2023	MANISH KUMAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
6	Bail Appln./154/2023	TASDIQUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
7	Bail Appln./155/2023	RAKHIBUL HUSSAIN@RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
8	Bail Appln./157/2023	CHANCHAL NAG @ TINKU <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
9	Bail Appln./159/2023	ASAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH MS. R DEVI	PP, ASSAM
10	Bail Appln./164/2023	AMINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM

11	Bail Appln./166/2023	JAHIDUL ISLAM @ JOHIDUL <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
<b><u>MOTION</u></b>				
12	Crl.Pet./13/2023 FIXED	DR AMIT JOSHI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
13	Crl.Pet./27/2023	BIDYADHAR BORAH <b>Versus</b> M/S SHYAM TRADE AGENCY	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	
14	Crl.Pet./29/2023	CHANDRANI BAGCHI <b>Versus</b> MALOBIKA BAGCHI	MR. S C BISWAS MR P KATAKI MRS R BEGUM MD E AHMED MR. F A HASSAN	
15	AB/120/2023	ABUL KALAM @ ABUL KALAM AZAD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
16	AB/122/2023	DHARANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	Bail Appln./1927/2022 WITH OFFICE NOTE, FIXED	JEADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	Bail Appln./2145/2022 WITH LCR, FIXED	SAIMON DEB BARMA @ SAIMON DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
19	Bail Appln./2721/2022	SHAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>WITH</b>				
20	Bail Appln./3069/2022	RABIYAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	Bail Appln./3097/2022 FIXED	PRADIP RAJKHOWA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	MR. U DUTTA B DUTTA PP, ASSAM
22	Bail Appln./3257/2022 FIXED	MAJAFAR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	Bail Appln./3325/2022 WITH LCR	MOHAN LAL <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
24	Bail Appln./3370/2022 WITH LCR , FIXED	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
25	Bail Appln./3388/2022	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

26	Bail Appln./3393/2022 B/O	RANJAN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. SAIENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
27	Bail Appln./3412/2022 FIXED	REJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA MR. A ROB	PP, ASSAM
28	Bail Appln./3439/2022 WITH LCR AND OFFICE NOTE, FIXED	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
29	Bail Appln./3463/2022 WITH OFFICE NOTE, FIXED	BISHAL GOWALA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MD SHAHID MR A K AZAD	PP, ASSAM
30	Bail Appln./3532/2022 WITH OFFICE NOTE, FIXED	SAMSUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
31	Bail Appln./3546/2022 WITH OFFICE NOTE, FIXED	VIKASH BISHNOI @ VICKY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
32	Bail Appln./3556/2022 FIXED	BULTI CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR. P TELI	PP, ASSAM
33	Bail Appln./3557/2022 WITH OFFICE NOTE, FIXED	MOHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	PP, ASSAM
34	Bail Appln./3586/2022 WITH LCR, FIXED	PRASANTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
35	Bail Appln./3623/2022 FIXED	MIMO AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	Bail Appln./3644/2022 FIXED	ANUP BORO <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. M A MONDAL S I AKAND	PP, ASSAM
37	Bail Appln./3663/2022 WITH OFFICE NOTE, FIXED	JANIK UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
38	Bail Appln./3674/2022 FIXED	MD ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
39	Bail Appln./36/2023 FIXED	DINESH JAISWAL <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
40	Bail Appln./44/2023 FIXED	ASHIF AHMED @ ASIF AHMED <b>Versus</b> THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
41	Bail Appln./51/2023 FIXED	SMT. MILI SINGH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
42	Bail Appln./88/2023 FIXED	SIMANTA JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MS. S NEWAR MR D KHAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
43	AB/1608/2022 FIXED	SIBA SONOWAL @ SIVO SONOWAL <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM SC, EXCISE DEPTT.
44	AB/2350/2022 FIXED	SURESH SINGH AND ANR. <b>Versus</b> THE STATE ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM

45	<b>WITH</b> AB/1438/2022	BARUN NANDI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R SALOI MR H AGARWAL MR J SINGH	
46	<b>WITH</b> AB/1439/2022	DILIP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R SALOI MR H AGARWAL MR J SINGH	
47	AB/3523/2022 FIXED	ABDUL KHALEK <b>Versus</b> UNION OF INDIA	MR. S ISLAM MR A HAWARI	MR. K K PARASAR DY.S.G.I.
48	AB/3708/2022 FIXED	MD. AYNAL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
49	AB/3802/2022 FIXED	MANISH DAS GUPTA <b>Versus</b> THE UNION OF INDIA	MR B CHOUDHURY MR. K P PATHAK Mr. A Baruah	SC, CUSTOMS
50	AB/3815/2022 FIXED	JANAB ALI @ JANAF ALI <b>Versus</b> THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
51	AB/3828/2022 WITH OFFICE NOTE, FIXED	JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
52	AB/8/2023 FIXED	ZAHIRUL ISLAM SARKER <b>Versus</b> THE STATE OF ASSAM	MR M HASHAN MR. M AHMED MD I H LASKAR	PP, ASSAM
53	AB/14/2023 FIXED	MUSABBIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
<b>ORDERS</b>				
54	I.A.(CrI.)/329/2019 BA 712/2019(D/O), WITH LCR in Bail Appln./712/2019	RAVI AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	FAO/2/2020 WITH LCR	SRI JAJNYA DUTTA LAHKAR AND 6 ORS <b>Versus</b> SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. R J BORDOLOI MR. R ALI
	<b>WITH</b> I.A.(Civil)/144/2020 <b>in</b> FAO/2/2020	SRI JAJNYA DUTTA LAHKAR AND 6 ORS <b>Versus</b> SRI ASHWIN TEWARI	MR. R K BHUYAN MR. P C DAS MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	
2	FAO/5/2021	PABITRA BORO <b>Versus</b> BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	<b>WITH</b> I.A.(Civil)/1849/2021 <b>in</b> FAO/5/2021	PABITRA BORO <b>Versus</b> BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
3	FAO/49/2022 WITH LCR	SIDDIQUE ALI <b>Versus</b> MAGAR ALI	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	MR. B CHETRI MR K KASHYAB
4	FAO/62/2022	MUSSTT. HENA BEGUM AND 2 ORS. <b>Versus</b> JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE

	<b>WITH</b> I.A.(Civil)/3786/2022 <b>in</b> FAO/62/2022	MUSSTT. HENA BEGUM AND 2 ORS. <b>Versus</b> JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
5	MACApp./667/2022 WITH LCR & ENQUIRY REPORT	SECRETARY JOLJOLI SELF HELF GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
	<b>WITH</b> I.A.(Civil)/2774/2022 <b>in</b> MACApp./667/2022	SECRETARY JOLJOLI SELF HELF GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
6	MACApp./723/2022	SRI BHABANI PRASAD DAS and ANR <b>Versus</b> SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED
7	MACApp./758/2022	SHRIRAM GENERAL INSURANCE CO.LTD. <b>Versus</b> PORINITA GOGOI AND 5 ORS .	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/3197/2022 <b>in</b> MACApp./758/2022	SHRIRAM GENERAL INSURANCE CO.LTD. <b>Versus</b> PORINITA GOGOI AND 5 ORS .	MR. R GOSWAMI MR. R GOSWAMI MS. P BORTHAKUR	
8	MACApp./790/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ROHAN BARUAH AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> I.A.(Civil)/3338/2022 <b>in</b> MACApp./790/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> ROHAN BARUAH AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	
9	MACApp./829/2022	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> TILESWARI SONOWAL AND ORS.	MR. K K BHATTA MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/3633/2022 <b>in</b> MACApp./829/2022	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> TILESWARI SONOWAL AND ORS.	MR. K K BHATTA MS JONA TALUKDAR	
10	MACApp./878/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. ASHIMUDDIN AHMED and 3 ORS,	MR. S DUTTA MS.N MODI MR.C SHARMA MR.SIDHANT DUTTA	
	<b>WITH</b> I.A.(Civil)/3871/2022 <b>in</b> MACApp./878/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. ASHIMUDDIN AHMED and 3 ORS,	MR. S DUTTA MS.N MODI MR.C SHARMA MR.SIDHANT DUTTA	
11	MFA/3/2023	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	
	<b>WITH</b> I.A.(Civil)/89/2023 <b>in</b> MFA/3/2023	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	

**FOR HEARING U/O XLI RULE II C.P.C.**

12	RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH
13	RSA/164/2022	SHAHJAHAN ALI. <b>Versus</b> BAHAJUDDIN AHMED AND 8 ORS .	MR. M DUTTA MR J MAHANTA
14	RSA/177/2022	LEGAL HEIRS OF NIRMALA DAS WIFE OF LATE RABIN DAS, NAMELY DHANJIT DAS AND 2 ORS. <b>Versus</b> LEGAL HEIRS OF CHAKRADHAR DAS SON OF LATE SARVESWAR DAS, NAMELY HIRAN DAS AND ORS. B	MR H MAURYA MR. D K DAS MS. M HANDIQUÉ

**WITH**

I.A.(Civil)/3533/2022  
in RSA/177/2022

LEGAL HEIRS OF NIRMALA DAS WIFE OF LATE RABIN DAS, NAMELY DHANJIT DAS AND 2 ORS <b>Versus</b> LEGAL HEIRS OF CHAKRADHAR DAS SON OF LATE SARVESWAR DAS, NAMELY HIRAN DAS AND ORS.	MR H MAURYA MR. D K DAS MS. M HANDIQUÉ
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**ORDERS**

15	RSA/103/2012 WITH LCR	ALI AHMED <b>Versus</b> MD. SHAMSHAD AHMED	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA
16	RSA/145/2016	SRI DINESH KEJRIWAL and 4 ORS <b>Versus</b> SRI ANIL KEJRIWAL and 9 ORS	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. S C KEYAL (r-1 to 5) MR.D BARUAHR- 1-4 MS.B DAS(R- 1-4) MS.N UPADHYAY(R- 1-4)
17	RSA/44/2017 WITH LCR	HAKIM MUNSHI and 15 ORS, <b>Versus</b> JOYNAL ABEDIN and 7 ORS,	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.B BANERJEE(R- 1-4) MR.B N SARMA(R-8) MR. K K DEY MS.C MOZUMDAR(R- 1-4) MS.M DEB(R- 1-4) MR.D F A AHMED(R- 1-4) MR.J LASKAR(R- 1-4) MR.A DEY R- 1-4 MR.A MOBARAQUE(R- 1-4) MR V K BAROOAH SR GA,ASSAM
	<b>WITH</b> I.A.(Civil)/698/2018 in RSA/44/2017	HAKIM MUNSHI AND 15 ORS <b>Versus</b> ROWSAN ALI MANDAL AND 7 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	MR. C MAZUMDAR MR. B BANERJEE
18	RSA/179/2017	SRI HARI MOHAN DAS <b>Versus</b> SRI SANJIT BARMAN and 10 ORS	MR.B CHAKRABORTY MR.P P BARUAH MR.S CHAKRABORTY MR.D HAZARIKA	MR. S C BISWAS MR. R MAZUMDAR
19	RSA/112/2018	MUSST RAHIMA KHATUN AND 5 ORS <b>Versus</b> MD AHAMAD ALI AND 7 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	MR. A ALAMGEER (R1) MR. K R PATGIRI (R7 & R8) MR. R ALI (R1) MR. A ALAM (R1)
	<b>WITH</b> I.A.(Civil)/1479/2018 in RSA/112/2018	MUSST.RAHIMA KHATUN AND 5 ORS <b>Versus</b> MD AHAMAD ALI AND 7 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	
20	I.A.(Civil)/1262/2018 in SA/70/1998 (D/O) in SA/70/1998	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORAH MR. R KALITA MR. S SENAPATI



	<b>WITH</b> I.A.(Civil)/1263/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1265/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1266/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1268/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1271/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1272/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1273/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MS. S SENAPATI MR. R KALITA
	<b>WITH</b> I.A.(Civil)/1274/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
	<b>WITH</b> I.A.(Civil)/1276/2018	SMTI. JYOTI GOSWAMI <b>Versus</b> ON THE DEATH OF PRADIP SAIKIA HIS LEGAL HEIR SMTI REEMA SAIKIA AND 13 ORS	MR. P K ROY MR. T CHISTIE MR. S K CHAKRABORTY	MR G N SAHEWALLA MR. P BORA MR. R KALITA MR. S SENAPATI
21	RSA/161/2019	MD ABDUL KADIR BARBHUIYA <b>Versus</b> SRI JATINDRA MOHAN DAS AND 11 ORS	MR. I ALAM MR. T SK	MR. S D PURKAYASTHA(R- 1,3(a) to 3(e) & 4)
22	I.A.(Civil)/681/2019 <b>in</b> Test.Cas./17893/2018	SMTI PRANATI MAHANTA <b>Versus</b> SMTI MINAKSHI MAHANTA	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	
	<b>WITH</b> Test.Cas./17893/2018 (Filing Number)	SMTI PRANATI MAHANTA <b>Versus</b> SMTI MINAKSHI MAHANTA		
23	I.A.(Civil)/2323/2019 <b>in</b> RSA/7491/2019	SRI NIPEN SAIKIA <b>Versus</b> SRI NAYANJYOTI BORAGOHAİN	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS

	<b>WITH</b> RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA <b>Versus</b> SRI NAYANJYOTI BORAGOHAIN		
24	RSA/85/2020	SRI MIHIR SINGHA AND 5 ORS <b>Versus</b> SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI	MR. M H RAJBARBHUIYAN
25	I.A.(Civil)/1340/2020 in RSA/103/2019	SHIBANI RAHA ROY AND 4 ORS. <b>Versus</b> SMT. ALAKA ROY AND 2 ORS.	MS. M BHATTACHARJEE	MR. N ALAM MR A HUSSAIN
	<b>WITH</b> RSA/103/2019	SHIBANI RAHA ROY AND 6 ORS. <b>Versus</b> SMT. ALAKA ROY AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MS. M BHATTACHARJEE MR. S P CHOUDHURY MR. A CHETIA MR. A S DHILLON MS. P BASFORE MS P BORUAH MR H K SARMA MR. M SAHEWALLA	MR. A HUSSAIN MR. A MOBARAQUE
26	CRP(IO)/2/2021	GOBINDA CH DAS <b>Versus</b> SMTI. IRA DAS AND 30 ORS	MR H MAURYA MR. M MALAKAR MS A KALITA	MR. SHEELADITYA MR G BHARADWAJ (R13, R14)
27	RSA/18/2021	KAUSHAN ALI @TUNA AND 6 ORS. <b>Versus</b> ARABINDA SARMA SIDHANTA	MR. P K ROY MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
28	RSA/63/2021	SUKHENDU DAS <b>Versus</b> PRASENJIT GUPTA AND 21 ORS.	MR. S P CHOUDHURY MS B DEVI	
29	RSA/71/2021	RABIN BHUYAN AND ANR. <b>Versus</b> BIJAY KALITA AND 7 ORS.	MR. B D DEKA MR. P MAHANTA MR. D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SAILENDRA DEKA (R1 TO 3) MS. J BORO (R1 TO 3) MR J DAS (R1 TO 3)
	<b>WITH</b> I.A.(Civil)/1184/2021 in RSA/71/2021	RABIN BHUYAN AND ANR. <b>Versus</b> BIJAY KALITA AND 7 ORS.	MR. B D DEKA MR. P MAHANTA MR. D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
30	RSA/96/2021	SHAJAHAN ALI AND 2 ORS. <b>Versus</b> MD. HAKIM ALI AND 24 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	MR. R K BHUYAN (r-1 to 14) MR. M KASHYAP (r-1 to 14)
31	I.A.(Civil)/786/2021 in RSA/107/2015(D/O) in RSA/107/2015	NILU SUTRADHAR AND ANR. <b>Versus</b> HARESWAR SUTRADHAR AND 2 ORS.	MR. S K GHOSH MS F AHMED	MR. A ROSHID (R1, R2(A), R2(B), R2(C))
32	<b>WITH</b> RSA/85/2016	SRI HARESWAR SUTRADHAR and ANR <b>Versus</b> SRI NILU SUTRADHAR and 8 ORS	MR. B BANERJEE MR. A ROSHID MR. A MOBARAQUE	MR. R HUSSAIN (R- 1&2) MS. L SHARMA (R- 1&2) MR. S K GHOSH (R- 1&2) MR. M K BORAH R- 1and2 MS F AHMED (R- 1&2)
	<b>WITH</b> I.A.(Civil)/635/2020 in RSA/85/2016	ON THE DEATH OF JAGAT CH. SUTRADHAR HIS LEGAL HEIRS <b>Versus</b> SRI NILU SUTRADHAR and 2 ORS	MR. B BANERJEE MR. A ROSHID MS. M R DEVI	

	<b>WITH</b> I.A.(Civil)/785/2021	NILU SUTRADHAR AND ANR. <b>Versus</b> HARESWAR SUTRADHAR AND 2 ORS.	MR. S K GHOSH MS F AHMED	
33	I.A.(Civil)/2272/2021 <b>in</b> RSA/204/2017	ON THE DEATH OF BADSHA SEIKH AND ANR. <b>Versus</b> ON THE DEATH OF SUJAL KHAN HIS LEGAL HEIRS AND ANR.	MR. B CHAKRAVARTY MS P DEVI MS. A LALA MR. S BORDOLOI	MR. S SAHU
	<b>WITH</b> RSA/204/2017	MD BADSHA SEIKH @ MIYA and ANR <b>Versus</b> ON THE DEATH OF SUJAK KHAN HIS LEGAL HEIRS MD IMRAN KHAN and 6 ORS	MR.B CHAKRABORTY MR. B CHAKRAVARTY MRM R ADHIKARI MR.P N SHARMA MS P DEVI MR. S BORDOLOI	MS.B CHOUDHURYR- 1I to 1V, 2 MR.S SAHU(R- 1(I) to 1(V), 2) MS.J DAS(R- 1(I) to 1(V), 2)
	<b>WITH</b> I.A.(Civil)/2271/2021 <b>in</b> RSA/204/2017	ON THE DEATH OF BADSHA SEIKH HIS LEGAL HEIRS AND ANR. <b>Versus</b> ON THE DEATH OF SUJAL KHAN HIS LEGAL HEIRS AND ANR.	MR. B CHAKRAVARTY MS P DEVI MS. A LALA MR. S BORDOLOI	MR. S SAHU
34	RSA/19/2022	BABUL DHAR <b>Versus</b> BIDHU DHAR @ BIDHUMOY DHAR AND 11 ORS.	MR. T U LASKAR MR. N DHAR MR. A T H AHMED	MS S DASGUPTA MS. J. BANIK
	<b>WITH</b> I.A.(Civil)/357/2022 <b>in</b> RSA/19/2022	BABUL DHAR <b>Versus</b> BIDHU DHAR @ BIDHUMOY DHAR AND 11 ORS. A	MR. T U LASKAR MR. N DHAR MR. A T H AHMED	
35	RSA/60/2022	SABED ALI @ SABEDULLA AND ORS. <b>Versus</b> SAMAR ALI AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGHAIN (R-1 TO 3) MS. B DEVI (R-1 TO 3) MR BAPLU CHAKMA (R-1 TO 3)
36	<b>WITH</b> RSA/58/2022	SABED ALI @ SABEDULLA AND ORS. <b>Versus</b> SAMAR ALI AND 3 ORS.	MR. A R SHOME MR. P MAZUMDER	MR. N SARKAR (r-4) S BORGHAIN (R1-R3) MS. B DEVI (R1-R3) MR BAPLU CHAKMA (R1-R3)
37	RSA/80/2022	PARAMESWAR DAS <b>Versus</b> SATYEN DAS	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. N ALAM MR. J HUSSAIN
38	RSA/96/2022	BARUN MANDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	GA, ASSAM MR. P N GOSWAMI
39	RSA/101/2022	SRI TARA MOHAN BISWAS AND 2 ORS <b>Versus</b> ON THE DEATH OF MADAN BISWAS, HIS LEGAL HEIRS SRI UMANANDA BISWAS AND ORS	MR. J DEKA	
40	MFA/114/2022 WITH LCR	NABA KUMAR KUMAR DAS AND ANR . <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	DY.S.G.I.
41	Review.Pet./132/2022 <b>in</b> WP(C)/7263/2015(D/O)	DASHRATH YADAV AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
42	I.A.(Civil)/1747/2022 <b>in</b> RSA/87/2017	SRI KAMESWAR DEKA <b>Versus</b> ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY	MR. P CHOUDHURY MR. B D DEKA MR. M DAS
	<b>WITH</b> RSA/87/2017	SRI KAMESWAR DEKA <b>Versus</b> SRI SURENDRA DEKA and 9 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR. P CHOUDHURY(R-3&4) MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4)

	<b>WITH</b> I.A.(Civil)/1745/2022 <b>in</b> RSA/87/2017	KAMESWAR DEKA <b>Versus</b> ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/1746/2022 <b>in</b> RSA/87/2017	SRI KAMESWAR DEKA <b>Versus</b> ON THE DEATH OF JYOTISH DEKA	MR. A K CHOUDHURY MR M CHOUDHURY MR. D CHOUDHURY	
43	I.A.(Civil)/3183/2022 <b>in</b> RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS <b>Versus</b> LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MS. R CHOUDHURY	MR. A T SARKAR
	<b>WITH</b> RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS <b>Versus</b> LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR.A T SARKARR- 1-10 MR.A HUSSAIN(R- 1-10) MR A HAQUE
	<b>WITH</b> I.A.(Civil)/3347/2022 <b>in</b> RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS <b>Versus</b> LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS B	MS. R CHOUDHURY	MR. A T SARKAR
	<b>WITH</b> I.A.(Civil)/3348/2022 <b>in</b> RSA/18/2017	ON THE DEATH OF AKBAR HUSSAIN HIS LEGAL HEIRS BASITON BEWA and 17 ORS <b>Versus</b> LEGAL HEIRS OF LATE MIAJAN SK SMTI AKLIMA BIBI and 23 ORS	MS. R CHOUDHURY	MR. A T SARKAR
44	I.A.(Civil)/3307/2022 <b>in</b> SAO/5/2016	ON THE DEATH OF NASEEB ALI <b>Versus</b> ON THE DEATH OF GIAS AHMED CHOWDURY HIS LEGAL HEIRS SADEK AHMED CHOUDHURY	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY	MS. R CHOUDHURY
	<b>WITH</b> SAO/5/2016	ON THE DEATH OF NASEEB ALI HIS LEGAL HEIRS 1(A) BILAL AHMED AND 8 ORS <b>Versus</b> GIAS AHMED CHOWDURY and 24 ORS,	MR. P K ROY MR. S K CHAKRABORTY MS. M DUTTA MS. A CHAKRABORTY	MR. A B CHOUDHURY MR I RAFIQUE (R4, R17) MS. R CHOUDHURY (R-3,- -9,13,14) MR. M A CHOUDHURY MR. M K SHARMA MISS. P M AHMED MD B ZAMAN (R4, R17) MS. M DEKA (R4, R17) MR N RAHMAN (R-3,- -9,13,14) MS F N ZAMAN (R-3,- -9,13,14) MR. S A CHOUDHURY (R4, R17)
	<b>WITH</b> I.A.(Civil)/3343/2022 <b>in</b> SAO/5/2016	MASTAKIN ALI AND 2 ORS <b>Versus</b> ON THE DEATH OF NASEEB ALI	MR. M H RAJBARBHUIYAN MRS. R CHETRI	GA, ASSAM MR. S K CHAKRABORTY MR. R CHOUDHURY
45	I.A.(Civil)/3335/2022 <b>in</b> RSA/311/2018	ON THE DEATH OF NIRMAL ROY <b>Versus</b> INDIAN OIL CORPORATION LTD AND 7 ORS	MR R CHAKRAVORTY MS. M DEV MS. R. ENGJAIFI S RABHA	GA, ASSAM MR. R MAZUMDAR MR. A JAHID
	<b>WITH</b> RSA/311/2018	INDIAN OIL CORPORATION LTD AND 3 ORS <b>Versus</b> SRI NIRMAL ROY AND 5 ORS	MR. R J BORDOLOI MD. R ALI MR. A JAHID	GA, ASSAM MR. R MAZUMDAR MR H BEZBARUA FOR CAVEATOR

**WITH**  
I.A.(Civil)/3336/2022  
**in** RSA/311/2018

ON THE DEATH OF NIRMAL ROY  
**Versus**  
INDIAN OIL CORPORATION LTD AND 7  
ORS F

MR R CHAKRAVORTY  
MS. M DEV  
MS. R. ENGJAIFI  
S RABHA

GA, ASSAM  
MR. R MAZUMDAR  
MR. A JAHID

**WITH**  
I.A.(Civil)/3337/2022  
**in** RSA/311/2018

ON THE DEATH OF NIRMAL ROY  
**Versus**  
INDIAN OIL CORPORATION LTD AND 7  
ORS F

MR R CHAKRAVORTY  
MS. M DEV  
MS. R. ENGJAIFI  
S RABHA

GA, ASSAM  
MR. R MAZUMDAR  
MR. A JAHID

**HEARING**

46 Test.App./3/2021  
WITH LCR, FIXED

KALYANI CHOUDHURY AND 2 ORS  
**Versus**  
BABITA CHOUDHURY

MR. D P CHALIHA  
MS M ROY

MR. N N JHA

**WITH**  
I.A.(Civil)/1060/2021  
**in** Test.App./3/2021

KALYANI CHOUDHURY AND 2 ORS.  
**Versus**  
BABITA CHOUDHURY

MR. D P CHALIHA  
MS M ROY

**STAY MATTERS**

47 CRP(IO)/291/2018

RANJIT DUTTA  
**Versus**  
THE STATE OF ASSAM AND 12 ORS.

MR. M DUTTA  
MR. A BORUA

MS. M DUTTA  
GA, ASSAM  
MR. P K ROY  
MR. S K CHAKRABORTY  
MR A CHAKRABORTY  
MR. G BORDOLOI (R3)

48 Tr.P.(C)./8/2022

SEEMA BEGUM  
**Versus**  
ADILUR RAHMAN

G UDDIN  
MR. A UDDIN  
MS. P ADHIKARI

MR. SK S N MOHAMMAD (r-1)  
MR. SK N MOHAMMAD (r-1)  
MR A IKBAL (r-1)  
MR J. ISLAM (r-1)

49 Tr.P.(C)./58/2022

SANJUKTA DUTTA  
**Versus**  
MRIDUPABAN GOGOI

MR. A GANGULY  
MR. A DUTTA  
MR. A DHANUKA

MS. S BORA  
MS. N CHAKRABORTY

50 CRP(IO)/281/2022

PAHALMAN CHETRY AND 3 ORS  
**Versus**  
TEJ BAHADUR BOHRA CHERTY AND 3  
ORS

MR T CHAKRABORTY  
MR. D CHOUDHURY  
MR J DAS

MR N N UPADHYAYA (R-1  
TO 4)  
MR. D K BAGCHI (R-1 TO 4)  
MR. B B KAKATI (R-1 TO 4)

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
<b>ADMISSION</b>					
1	Crl.Pet./307/2013 WITH LCR 2 FILES, FIXED	ROHINI GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B BURAGOHAIN MR. J P KACHARI	MR I AHMED (R2) MD M RAHMAN (R2) PP, ASSAM	
2	Crl.Pet./635/2018 WITH LCR 1 FILE	UTPAL NANDI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR. A BHATTACHARJEE MR. D J KAPIL	MR. D K CHOMAL (R2) PP, ASSAM MR. A S BHATRA (R2)	
3	Crl.Pet./1020/2018	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.	
<b>WITH</b>	4	Crl.Pet./1231/2018	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
<b>WITH</b>	5	Crl.Pet./1279/2018	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
<b>WITH</b>	6	Crl.Pet./1281/2018	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
<b>WITH</b>	7	Crl.Pet./1296/2018	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
<b>WITH</b>	8	Crl.Pet./80/2019	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.

9	<b>WITH</b> Crl.Pet./95/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
10	<b>WITH</b> Crl.Pet./97/2019	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN
11	<b>WITH</b> Crl.Pet./145/2019	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
12	<b>WITH</b> Crl.Pet./176/2019	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Crl.)/904/2019 <b>in</b> Crl.Pet./176/2019	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
13	<b>WITH</b> Crl.Pet./180/2019	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
14	<b>WITH</b> Crl.Pet./334/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S U AHMED MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH	MR. S K MEDHI (SC, ED)
15	<b>WITH</b> Crl.Rev.P./459/2019	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
16	<b>WITH</b> Crl.Pet./1020/2019	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
17	Crl.Rev.P./442/2022 WITH LCR 2 FILES, FIXED	RAJI DEV KUMAR @ RAJ DEV KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R B SAH MR. A L MANDAL	MR. S C KEYAL (r-2 to 7) PP, ASSAM
18	Crl.Pet./627/2022 WITH LCR 1 FILE, FIXED	JABED ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
<b><u>ORDERS</u></b>				
19	Crl.L.P./103/2018 WITH LCR (ONE FILE). <b>in</b> Crl.A./306171/2017	SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	PP, ASSAM
	<b>WITH</b> Crl.A./306171/2017 (Filing Number)	NAKUL CHANDRA PAUL <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.L R MAZUMDER MR I HUSSAIN	MR. PP, ASSAM PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/617/2018	SRI NAKUL CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN MR. S K DEKA PP, ASSAM
20	I.A.(CrI.)/788/2018 FIXED <b>in</b> CrI.A./307149/2017 <b>WITH</b> CrI.A./307149/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION, <b>Versus</b> MR. R.U. BARLASKAR AND 3 ORS	MR. S C KEYAL	MR N ISLAM
	<b>WITH</b> CrI.L.P./128/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> MR R.U. BARLASKAR and 3 ORS	MR. S C KEYAL	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA
21	I.A.(Civil)/804/2018 <b>in</b> MACApp./166/2018	SMTI ASHA SINGH AND ANR <b>Versus</b> SRI TAPAN DAS AND 4 ORS	MS U MUDIAR MR. M C BHATTA MR R BORA	MR H BURAGOHAİN (R4) MR S S SHARMA (R4) MRS. B ACHARYA (OP5) MS L SHARMA (R4) MR. A ACHARYA (OP5) MR. B J MUKHERJEE (R4)
	<b>WITH</b> MACApp./166/2018	SMTI ASHA SINGH and ANR <b>Versus</b> SRI TAPAN DAS and 4 ORS	MS. U MUDIAR MR. K R BORA MR. M C BHATTA	MRS. B ACHARYA (R5) MR. A ACHARYA (R5)
22	MACApp./74/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI DEBAJIT TERON and ANR	MR S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON
	<b>WITH</b> I.A.(Civil)/1949/2016 <b>in</b> MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SRI DEBAJIT TERON and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
23	CrI.A./80/2019 WITH LCR (TWO FILES).	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAİN	PP, ASSAM
24	CrI.L.P./107/2019 FIXED <b>in</b> CrI.A./10408/2018	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	MR. T J MAHANTA MR. P P DUTTA MR. S DUTTA
	<b>WITH</b> CrI.A./10408/2018 (Filing Number)	DIRECTOR CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SH. G.S MAHAPATRA		
	<b>WITH</b> I.A.(CrI.)/1066/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SH. G. S. MAHAPATRA	MR. S C KEYAL SC, CBI	
25	CrI.A./422/2019 WITH LCR.	ABIDUR RAHMAN @ PUTUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R MOMTAZ MR. M A LASKAR MR. A I UDDIN	PP, ASSAM
26	CrI.A./27/2020 WITH LCR.	MD. NURUL ALI @ NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS N HASAN (LEGAL AID COUNSEL) PP, ASSAM
27	CrI.Pet./338/2020 B/O	SURAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	PP, ASSAM
28	CrI.Pet./458/2020 WITH LCR 2 FILES, FIXED	JITUMONI DEKA <b>Versus</b> CHITRA BORDOLOI AND 2 ORS.	MR. B PHUKAN MR A SHARMA	MR. M DUTTA (r-1) MR. A LAHKAR (r-1) PP, ASSAM (R3)



29	I.A.(Civil)/103/2021 in MACApp./10574/2020	SMTI. SANTANA DEY <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 4 ORS.	MS. S KHANIKAR MR G BORDOLOI	MR. R GOSWAMI (R-1 & R-2) MS. P BORTHAKUR (R-1 & R-2)
	<b>WITH</b> MACApp./10574/2020 (Filing Number)	SANATAN DEY <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 4 ORS. E	MR G BORDOLOI	
30	Crl.Pet./666/2021 WITH LCR 1 FILE, B/O	THANGMINLEIN KHONGSAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM
31	Crl.L.P./42/2022 in Crl.A./5255/2022	SUBRATA ROY <b>Versus</b> SUDIPTA DEB	MS. T ROY MR . B MALAKAR MS M ROY	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE
	<b>WITH</b> Crl.A./5255/2022 (Filing Number)	SUBRATA ROY <b>Versus</b> SUDIPTA DEB B	MS. T ROY	
32	Crl.A./292/2022	PANI RAM TOKBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/728/2022 WITH LCR. in Crl.A./292/2022	PANI RAM TOKBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
33	Crl.Rev.P./325/2022 WITH LCR 1 FILE, FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR S PAUL	PP, ASSAM
34	Crl.Pet./912/2022	GRAINSPAN NUTRIENTS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K KALITA MR D DEKA	PP, ASSAM
35	Crl.Pet./1142/2022 FIXED	SUSHANT KOHLI <b>Versus</b> UNION OF INDIA AND 22 ORS	MR. S MITRA MR A K BORO MR. R NATH	SC, ED
36	Crl.Pet./1173/2022 WITH LCR 2 FILES, FIXED	MINAKSHI HIRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH MS. P. KASHYAP	
37	Crl.Pet./1221/2022 FIXED	MD. GOL MAHAMMAD HOQUE @ NIKU <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MR R HUSSAIN	PP, ASSAM
38	Crl.Pet./1238/2022 FIXED	BABLU HATI BARUAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
39	Crl.Pet./1332/2022 FIXED	GIRISH CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
40	I.A.(Civil)/2682/2022 in MACApp./10033/2022	HIMANI NATH AND 3 ORS . <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. S AHMED MS. J BORAH MS. M. KHATUN	MR. K K BHATTA (r-1) MS JONA TALUKDAR (r-1)
	<b>WITH</b> MACApp./10033/2022 (Filing Number)	HIMANI NATH AND 3 ORS . <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS A	MR. S AHMED	
41	I.A.(Civil)/2756/2022 in MACApp./10947/2022	NATIONAL INSURANCE COMPANY <b>Versus</b> PRAFULLA DUTTA AND 2 ORS	MR T KALITA MR. A KAKATI	B R DAS (R1)
	<b>WITH</b> MACApp./10947/2022 (Filing Number)	NATIONAL INSURANCE COMPANY <b>Versus</b> PRAFULLA DUTTA AND 2 ORS E	MR T KALITA	

42	I.A.(Civil)/3825/2022 MAC.APP. 614/2017(D/O), WITH LCR, FIXED <b>in</b> MACApp./614/2017	RUBI ADITYA and 3 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD AND 4 ORS	MR. B K JAIN MR.R GOSWAMI	MR. R GOSWAMI
<b>HEARING</b>				
43	CrI.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOOND MR J BORAH PP, ASSAM A A MIR I LAHIRI
44	CrI.Pet./496/2017 WITH LCR 1 FILE, FIXED	CHINMOY SAIKIA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY MR.K K GOSWAMI	MR.Z ALAM(R-2) MR.E U AHMED(R-2) MS.S NAZNEENR-2 MR.N D SARMA(R-2) MR.J JAMIR(R-2) PP, ASSAM
45	MACApp./651/2018 WITH LCR, FIXED	SMTI RITA BORKATAKI @ KATAKI <b>Versus</b> SRI JYOTI PRASAD BORKATAKI AND ANR	MR. S C BISWAS MR. N ISLAM MS. J GHOSH MS A PARVEEN	
46	MACApp./874/2018 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. MONALISA SAIKIA and 4 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MR A SHARMA MR J KALITA (R 1 to 3)
47	CrI.Pet./1218/2019 WITH LCR 1 FILE, FIXED	MANIK UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR. D GOSWAMI PP, ASSAM MS P MEDHI
48	CrI.Rev.P./33/2022 WITH LCR 1 FILE, FIXED	RAMAI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. S NATH MR. N G KUNDU MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) PP, ASSAM
49	I.A.(CrI.)/675/2022 WITH LCR 5 FILES, FIXED <b>in</b> CrI.A./14/2022 <b>WITH</b> CrI.A./14/2022	MONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
	<b>WITH</b> CrI.A./16/2022	MONI BASUMATARY <b>Versus</b> THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
50	CrI.A./16/2022  <b>WITH</b> I.A.(CrI.)/38/2022 <b>in</b> CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM.  BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH  MR S BORTHAKUR MS. P BORAH	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,18th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./152/2023	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
2	Bail Appln./163/2023	MD SAHIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
3	Bail Appln./165/2023	PURNA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM
<b>MOTION</b>				
4	Crl.Rev.P./607/2022 FIXED	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
5	Crl.Pet./1177/2022	CHAHANUR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
6	AB/3684/2022 FIXED	ALI HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. N K ROY	PP, ASSAM
7	AB/3779/2022 FIXED	BAJINDER SINGH @ BAJINDER SINGH CHEEMA <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
8	Crl.Rev.P./12/2023	ENFORCEMENT DIRECTORATE DEPTT. OF REVENUE <b>Versus</b> PRITHI PAUL SINGH	MR. R DHAR	
9	Crl.Rev.P./13/2023	DIBAKAR KHATIWARA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M SARANIA MR H MEDHI MR. A SARANIA	PP, ASSAM
10	AB/45/2023 FIXED.	SUDIPTA SHARMA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

11	AB/115/2023	SANOWAR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
12	AB/118/2023	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASAM	MR. B PHUKAN	PP, ASSAM
13	AB/121/2023	AMINUR RAHMAN @ ABDUL BAREK RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<b><u>ADMISSION</u></b>				
14	CrI.Rev.P./137/2017 FIXED	BIREN HALOI <b>Versus</b> MAA KAMAKHYA ASSOCIATES and ANR.	MR.S SARMA MS.A CHETIA MR.H KALITA	MS.T ROY(R- 1&2) MS.M ROYR- 1and2
15	CRL.A(J)/114/2022	RAJU BORAH . <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY LEGAL AID COUNSEL	PP, ASSAM
16	I.A.(CrI.)/628/2022 WITH LCR 2 FILES, FIXED in CrI.Rev.P./408/2022 <b>WITH</b> CrI.Rev.P./408/2022	SAURAV BARMAN <b>Versus</b> LAKHESWAR BODO  LAKHESWAR BODO <b>Versus</b> SAURAV BARMAN	MR. N SHARMA B K SINGHA  MR. P K MUNIR	PP, ASSAM  MR. N SHARMA B K SINGHA
<b><u>BAIL HEARING (BA)</u></b>				
17	Bail Appln./3536/2022 FIXED	ABDUS SUBUR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. S DEORI	PP, ASSAM
18	Bail Appln./78/2023 FIXED	ALA UDDIN@MD ALA UDDIN@MO ALA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
19	AB/4214/2021 FIXED	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
20	AB/4362/2021 FIXED	KRISHNA MAHATO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
21	AB/1729/2022	RIJUBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
22	AB/2455/2022 FIXED	SABBIR HUSSAIN CHOWDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
23	AB/3059/2022 FIXED	RUPJAN BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
24	AB/3239/2022 FIXED	ABDUL KHALEK <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
25	AB/3515/2022 FIXED	ISTAQR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
26	AB/3541/2022 FIXED	SUNDAR PEGU <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM

27	AB/3552/2022 FIXED	RONAK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R SALOI MR H AGARWAL MS M ZOMUANPUII MR P DOLEY	
28	AB/3748/2022 FIXED	RAHUL DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
29	AB/3784/2022 FIXED.	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
30	AB/25/2023 FIXED	SMTI BINITA SONARI @ BINITA BISWAKARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M PATHAK	PP, ASSAM
<b><u>ORDERS</u></b>				
31	I.A.(CrI.)/582/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> CrI.A./220/2021 <b>WITH</b> CrI.A./220/2021	MD. SULTAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A SARMAH MR R BARUAH	PP, ASSAM
32	Tr.P.(CrI.)/43/2022 FIXED	MD. SULTAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH MR. A SARMAH	PP, ASSAM
33	Tr.P.(CrI.)/43/2022 FIXED	RATNESWAR BANIA <b>Versus</b> MD SAIBUL HOQUE	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
33	CrI.Rev.P./141/2022 WITH LCR 1 FILE, FIXED	SUPRATIM CHOUDHURY <b>Versus</b> MONIDIPA DEB AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
34	CrI.A./236/2022 WITH OFFICE NOTE, LCR 3 FILES <b>WITH</b> I.A.(CrI.)/566/2022 <b>in</b> CrI.A./236/2022	ABDUS SALAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	CrI.Rev.P./535/2022 WITH LCR 1 FILE, FIXED	ABDUS SALAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	CrI.Rev.P./535/2022 WITH LCR 1 FILE, FIXED	ALTAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
36	I.A.(CrI.)/723/2022 WITH LCR (SIX FILES). PB-1. <b>in</b> CrI.A(j)/104/2019 <b>WITH</b> CrI.A(j)/104/2019	UTTAM SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM
37	CrI.Pet./1227/2022 FIXED	UTTAM SUTRADHAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM
37	CrI.Pet./1227/2022 FIXED	MOZIDUR RAHMAN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
38	CrI.Pet./1244/2022 FIXED	NAMITA BHAGABATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI MR B S DEKA	PP, ASSAM
39	CrI.Pet./1333/2022 FIXED	PRADIP DEORI <b>Versus</b> SMTI. RIMA DEORI	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
40	I.A.(CrI.)/14/2023 FIXED <b>in</b> CrI.Rev.P./112/2023 <b>WITH</b> CrI.Rev.P./112/2023 (Filing Number)	MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	PP, ASSAM
		MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS (E)	MR. S ALIM	

**WITH**  
I.A.(Cr.)/114/2023  
(Filing Number)

MD. HASEN ALI  
**Versus**  
THE STATE OF ASSAM

MR. S ALIM

**HEARING**

41	CrI.Rev.P./360/2016 WITH LCR 3 FILES, FIXED	SMT. MINA RANI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.R DE(R-2) PP, ASSAM
	<b>WITH</b> I.A.(Cr.)/400/2016 <b>in</b> CrI.Rev.P./360/2016	SMT. MINA RANI NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
42	CrI.A./121/2018 WITH LCR (TWO FILES). B/O.	SHAHADAT ALI <b>Versus</b> MAZIBAR RAHMAN and ANR	MR.I H SAIKIA MR K KALITA MS S KANUNGOE MR. M R CHOUDHURY	MR H R A CHOUDHURY MR. A MANNAF PP, ASSAM
43	CrI.Pet./1132/2018 FIXED	M/S. TEA MECH (INDIA) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D DAS MR. N SHARMA MR. K GOOPTU	MR. K N CHOUDHURY (R2) MR. T DEURI (R2) MR. M MAHANTA (R2) PP, ASSAM
44	CrI.A./170/2022 WITH LCR 4 FILES, FIXED	RANJAN RABHA @ THANG RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA	PP, ASSAM
45	CrI.Pet./225/2022 WITH LCR (TWO FILES),B/O	TAREK AZIZ LASKAR @ TARIK ALI LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MR. M A CHOUDHURY	MR. S B LASKAR (R-2) MR. H A LASKAR (R-2) MS N KALITA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MD. A SAHAD	17-01-2023	To	18-01-2023
7)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
8)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
9)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
10)	MR. N J GOGOI	17-01-2023	To	23-01-2023